

Norms Committee Minutes of the Meeting No.8/AM-19-20 dt.15.01.2020 under the Chairmanship of Shri Hardeep Singh, Addl. DGFT.

The following Members of the Committee were present in the meeting:-

- (i) Shri Nand Lal, Consultant, Department of Industrial Policy and Policy
- (ii) Shri Shaish Kumar, Consultant.
- (iii) Shri D.N. Mathur, Consultant.

The Committee first considered the minutes of the Norms Committee Meeting No.7/20 for confirmation and confirmed the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations/Observations received from the concerned Technical Authority in earlier cases of similar products. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted. The U. O. No. / O.M. No. of the scanned copy is reflected in the Minutes.

Case No. M- 424 NC No. 08/19-20 Date : 15.01.2020	M/s. Omtech Chemical Industries Pvt. Ltd. Mumbai F. No. 01/83/50/600/AM16/DES-IV RLA. No. 03/95/40/253/AM16 Lic. No. 0310797024 dated 02.07.2015
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Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm has been sent to Sh. SK for providing the comments. Sh. S.K. observed that the reply of D/L is not complete. They again raised the deficiency. Final reminder to be issued. The case is re-listed for 26.02.2020.

Case No. M- 425 NC No. 08/19-20 Date : 15.01.2020	M/s. Bitumag Industries Pvt.Ltd, Vadodara F. No. 01/83/50/458/AM19/DES-IV RLA. No. 34/24/40/00047/AM19 Lic. No. 3410044341 dt.19.07.2018
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Decision: The Committee considered the case as per agenda and decided to call the firm for personal hearing on 26.02.2020 as complete reply to all queries not submitted. The case is re-listed for 26.02.2020.

Case No. M- 426 NC No. 08/19-20 Date : 15.01.2020	M/s. Bitumag Industris Pvt.Ltd, Vadodara F. No. 01/83/50/454/AM19/DES-IV RLA No. 34/24/40/0048/AM19 Lic. No. 3410044342 dt.19.07.2018
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Decision: The Committee considered the case as per agenda and decided to call for the firm for personal hearing on 26.02.2020 as reply of firm was incomplete. The case is re-listed for 26.02.2020.

Case No. M- 427 NC No. 08/19-20 Date : 15.01.2020	M/s. Bitumag Industris Pvt.Ltd, Vadodara F. No. 01/83/50/456/AM19/DES-IV RLA No. 34/24/40/0046/AM19 AA No. 3410044340 dt19.07.2018
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Decision: The Committee considered the case as per agenda and decided to call for the firm for personal hearing on 26.02.2020 as reply to D/L is incomplete. The case is re-listed for 26.02.2020.

Case No. M- 428 NC No. 08/19-20 Date : 15.01.2020	M/s. Bitumag Industris Pvt.Ltd, Vadodara F. No. 01/83/459/AM19/DS-IV RLA No. 34/24/040/0044/AM19 AA No. 3410044343 dt 19.07.2018
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Decision: The Committee considered the case as per agenda and decided to call for the firm for personal hearing on 26.02.2020 as reply to D/L is incomplete. The case is re-listed for 26.02.2020.

Case No. M- 429 NC No. 08/19-20 Date : 15.01.2020	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/395/AM19/DES-IV/ RLA. No. 03/95/040/660/AM18 Lic. No. 0310821821 dated 21.06.2018
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Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm has been sent on 04.11.2019 to Sh. SK for providing the comments which is awaited. Sh. S.K. observed that the reply of D/L is not complete. They again raised the deficiency. Final reminder issued to the firm on 05.02.2020. The case is re-listed for 26.02.2020.

Case No. M- 430 NC No. 08/19-20 Date : 15.01.2020	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/394/AM19/DES-IV RLA. No. 03/95/040/0783/AM18 Lic. No. 0310821823 dated 21.06.2018
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Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm had been sent to Sh. SK for providing the comments which is awaited. The case is re-listed for 26.02.2020.

Case No. M- 431 NC No. 08/19-20 Date : 15.01.2020	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/748 /AM19/DES-IV RLA No. 03/95/040/668/AM18 AA No. 0310824325 dt 09.01.2018
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Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm had been sent to Sh. SK for providing the comments which is awaited. The case is re-listed for 26.02.2020.

Case No. M- 432 NC No. 08/19-20 Date : 15.01.2020	M/s Shital Industries Pvt.Ltd., Gujarat F. No. 01/83/50/567 /AM16/DES-IV RLA No. 08/24/040/105/AM16 AA No. 0810135687 dt 17.07.2015
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Decision:- The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm had been sent to Sh. SK for providing the comments which is awaited. The case is re-listed for 26.02.2020.

Case No. M- 433 NC No. 08/19-20 Date : 15.01.2020	M/s. Vishnu Chemicals Limited., Hyderabad HQ F. No. 01/83/050/00130/AM19/ RLA. No. 09/24/040/00385/AM18/ Licence No.0910065659 dt, 10.11.2017
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Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued by DPIIT. The case is re-listed for 26.02.2020.

Case No. M- 434 NC No. 08/19-20 Date : 15.01.2020	M/s. Unitop Chemicals Pvt. Ltd, Mumbai HQ F. No. 01/83/50/660/AM18/DES-IV RLA. No. 03/95/040/0871/AM18 Lic. No. 0310818633 dated 19.01.2018
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Decision: The Committee considered the case as per agenda and decided to defer the case. File has been sent to T.E (S.K) for comments. The case is re-listed for 26.02.2020..

Case No. M- 435 NC No. 08/19-20 Date : 15.01.2020	M/s. Acrysil Limited., Mumbai HQ F.No. 01/83/50/0073/AM18/DES-IV RAF No. 03/94/040/1043/AM17 AA No. 0310811375 dated 22.02.2017
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Kitchen Sinks/Basins with or without accessories (Import Item Sr. no. 10 - Plumbing Kits Content on Net to Net Basis in Export Item) (Excluding weight of Plumbing Kit)	442505.300Kg	Coated Silica	378226.8Kg
		Fumed Silica	215.5Kg
		Trimethylol Propane Trimethacrylate (Trim/Tmptma)	2595.0Kg
		Pigments	1002.6Kg
		Peroxide(DilauroylPeroxidr(LP) Bis(4-+-Butylcyclohexy)	2025.0Kg
		Titenium Dioxide -Tio2	3238.1Kg
		Polymethyl Methacrylate (PMMA)	26180.3Kg
		Methyl Methacrylate	101265.2Kg
		Hardner and Laquar	227.28Kg
		Plumbing Kit	Nett to Nett

.RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 436 NC No. 08/19-20 Date : 15.01.2020	M/s. Acrysil Limited., Mumbai HQ F.No. 01/83/50/74/AM18/DES-IV/Pt RA F No. 03/94/040/01044/AM17 Lic. No.0310811376 dt. 22.02.2017
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Kitchen Sinks/Basins with or without accessories (Import Item Sr. no. 10 - Plumbing Kits Content on Net to Net Basis in Export Item) (Excluding weight of Plumbing Kit)	442505.300Kg	Coated Silica	378226.8Kg
		Fumed Silica	215.5Kg
		Trimethylol Propane Trimethacrylate (Trim/Tmptma)	2595.0 Kg
		Pigments	1002.6Kg
		Peroxide(DilauroylPeroxidr(LP) Bis(4-+-Butylcyclohexy)	2025.0Kg
		Titenium Dioxide -Tio2	3238.1Kg
		Polymethyl Methacrylate (PMMA)	26180.3Kg
		Methyl Methacrylate	101265.2Kg
		Hardner and Laquar	227.28Kg
		Plumbing Kit	Nett to Nett

.RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 437 NC No. 08/19-20 Date : 15.01.2020	M/s. Kiri Industries Ltd., Ahmedabad HQ F.No. 01/83/50/508/AM19/DES-IV RA F No. 08/24/040/00190/AM19 Lic. No.0810143387 dt. 06.09.2018
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Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 24.02.2020 issued by DGFT. The case is re-listed for 26.02.2020.

Case No. M- 438 NC No. 08/19-20 Date : 15.01.2020	M/s. Mulavar Pvt.Ltd., Erode HQ F.No. 01/83/171/27/AM20/DES-IV
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Decision: The Committee considered the case as per agenda under Para 4.06 of HBP 2015-20 and decided to ratify the Ad-hoc norms as under: -

Export Item: - Granite Monuments, as per photographs given in the application.

Import Item: - Rough Granite Blocks

Quantity:- 1.22MT/MT content of granite in the export product.

Note:- The quality, specification, colour etc. of granite should match in import & export items.

RA concerned may take necessary action under Para 4.06 of HBP 2015-20 as per above decision of NORMS COMMITTEE.

Case No. M- 439 NC No. 08/19-20 Date : 15.01.2020	M/s. Kiri Industries Ltd., Ahmedabad HQ F.No. 01/83/50/1124/AM19/DES-IV RA F No. 08/24/050/01124/AM19 Lic. No.0810144200 dt. 01.01.2019
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Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 24.02.2020 issued by DGFT. The case is re-listed for 26.02.2020

Case No. M- 440 NC No. 08/19-20 Date : 15.01.2020	M/s. JJ Plastalloy Pvt. Ltd. Varanasi HQ F.No. 01/83/50/0025/AM15/DES-IV/Pt RA F No. 15/24/040/00011/AM14 Lic. No.1510021384 dt. 28.02.2014
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Decision:The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which was imposed in meeting No.15/83 dated 07.01.2015 against the export description (Containing. 15+ 1% Tafmer, 15+1% Vistamaxx and 70+1% Calcium Carbonate) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No. 15/83 dated 07.01.2015 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 441 NC No. 08/19-20 Date : 15.01.2020	M/s. JJ Plastalloy Pvt. Ltd. Varanasi HQ F.No. 01/83/50/0319/AM19/DES-IV/Pt RA F No. 15/24/040/00001/AM14 Lic. No.1510018997 dt. 09.05.2013
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Decision: The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which was imposed in meeting No.05/83 dated 16.08.2018 against the export description (Containing. Polypropylene Granules-231.7%) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No. 05/83 dated 16.08.2018 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 442 NC No. 08/19-20 Date : 15.01.2020	M/s. JJ Plastalloy Pvt. Ltd. Varanasi HQ F.No. 01/83/50/0323/AM19/DES-IV/Pt RA F No. 15/24/040/00011/AM14 Lic. No.1510018740 dt. 22.03.2013
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Decision: The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which was imposed in meeting No.05/83 dated 16.08.2018 against the export description (Containing. LLDPE -231.7%) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No. 05/83 dated 16.08.2018 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 443 NC No. 08/19-20 Date : 15.01.2020	M/s. Agrisol India Pvt. Ltd., Hyderabad HQ F.No. 01/83/50/01176/AM19/DES-IV/Pt RA F No. 09/24/040/00415/AM19 Lic. No.0910067109 dt. 24.01.2019
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Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to Sh. Mathur. The case is re-listed for 26.02.2020.

Case No. M- 444 NC No. 08/19-20 Date : 15.01.2020	M/s. Agrisol India Pvt. Ltd., Hyderabad HQ F.No. 01/83/50/01175/AM19/DES-IV/Pt RA F No. 09/24/040/00485/AM19 Lic. No.0910067110dt. 24.01.2019
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Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to Sh. Mathur. The case is re-listed for 26.02.2020.

Case No. M- 445 NC No. 08/19-20 Date : 15.01.2020	M/s Aimco Pesticides Ltd., Mumbai HQ F.No. 01/83/171/0030/AM20/DES-IV/ RA F No. 03/94/040/00409/AM20 Lic. No.0310831157dt. 22.08.2019
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Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
CHLORPYRIPHOS METHYL TECHNICAL 98% MIN	1 kg	NATCP 85% MIN	0.873kg
		O O-DIMETHYL THIO PHOSPHORYL CHLORIDE 98.5% MIN (DMTC)	0.600kg
		METHYL ALCOHOL	0.575kg
		ETHYLENE DICHLORIDE (EDC)	0.60kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee on repeat basis of Norms Committee dated 14.08.2019.

Case No. M- 446 NC No. 08/19-20 Date : 15.01.2020	M/s Aimco Pesticides Ltd., Mumbai HQ F.No. 01/83/171/0029/AM20/DES-IV RA F No. 03/94/040/01074/AM20 Lic. No.0310827647dt. 12.03.2019
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Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Chlorpyriphos 48% EC	1Ltrs	Chlorpyriphos Technical 98% W/W Min	0.506 kg
		Emulsifiers	0.064 Kg
		Solvent CiX (c-9)	0.499 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. M- 447 NC No. 08/19-20 Date : 15.01.2020	M/s Crophosys India Pvt. Ltd., Hyderabad HQ F.No. 01/83/50/0571/AM19/DES-IV/ RA F No. 03/94/040/0526/AM19 Lic. No.0310823954dt. 24.09.2018
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Decision: The Committee considered the case as per agenda and decided to defer the case and representation being forwarded to Sh. Mathur for examination. The case is re-listed for 26.02.2020.

Case No. M- 448 NC No. 08/19-20 Date : 15.01.2020	M/s Hubergroup India Pvt.Ltd., Vapi HQ F.No. 01/83/171/026/AM20/DES-IV
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Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 24.02.2020 issued by DGFT. The case is re-listed for 26.02.2020

Case No. M- 449 NC No. 08/19-20 Date : 15.01.2020	M/s Fruzyme Biotech India Pvt.Ltd., Tirupur HQ F.No. 01/83/171/015/AM18/DES-IV/Pt RA F No. 32/24/040/007AM18 RA F No. 32/24/040/014AM18 Lic. No.3210078172 dt. 11.05.2017 Lic. No.3210078218 dt. 14.07.2017
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Decision: The Committee considered the case as per agenda for enhancement of the quantity of import items. The Committee decided to maintain **status quo** with no enhancement in norms issued vide Meeting No.3/83 dated 15.06.2018.

Case No. M- 450 NC No. 08/19-20 Date : 15.01.2020	M/s Farcom Cable Systems Pvt. Ltd., Bangalore HQ F.No. 01/83/50/0269/AM12/DES-IV/Pt RA F No. 07/24/040/0042/AM12 Lic. No.0710079106 dt. 10.05.2011
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Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 19.02.2020 issued by DGFT, firm being asked to submit a copy of shipping bill to verify export item. The case is re-listed for 26.02.2020.

Case No. M- 451 NC No. 08/19-20 Date : 15.01.2020	M/s Acmechem Ltd., Gujarat HQ F.No. 01/83/50/0858/AM17/DES-IV/Pt RA F No. 02/24/040/0185/AM17 Lic. No.0210207244 dt. 11.01.2017
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Decision: The Committee considered the case as per agenda and decided to call for application with Appendix 4E. The case was deferred for examining the request of the firm. File sent to Sh. Mathur. The case is re-listed for 26.02.2020.

Case No. M- 452 NC No. 08/19-20 Date : 15.01.2020	M/s Goodearth Agro Chem Pvt.Ltd., Nagpur HQ F.No. 01/83/50/462/AM19/DES-IV/Pt HQ F.No. 01/83/50/347/AM19/DES-IV/ RA F No. 50/24/040/014/AM18 RA F No. 50/24/040/013/AM18 Lic. No.5010002408 dt. 02.04.2018 Lic. No.5010002409 dt. 02.04.2018
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Decision: The Committee considered the case as per agenda and decided to defer these cases for examining the request of the firm. File sent to TE (DNM) for comments. The case is re-listed for 26.02.2020.

Case No. M- 453 NC No. 08/19-20 Date : 15.01.2020	M/s Goodearth Agro Chem Pvt.Ltd., Nagpur HQ F.No. 01/83/50/344/AM19/DES-IV/ HQ F.No. 01/83/50/345/AM19/DES-IV/ HQ F.No. 01/83/50/346/AM19/DES-IV/ RA F No. 50/24/040/023/AM15 RA F No. 50/24/040/024/AM15 RA F No. 50/24/040/025/AM15 Lic. No.5010002198 dt. 28.04.2015 Lic. No.5010002199 dt. 28.04.2015 Lic. No.5010002200 dt. 28.04.2015
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Decision: The Committee considered the case as per agenda and decided to defer these cases for examining the request of the firm. File sent to TE (DNM) for comments. The case is re-listed for 26.02.2020.

Case No. M- 454 NC No. 08/19-20 Date : 15.01.2020	M/s Rubamin Ltd., Gujarat HQ F.No. 01/83/50/0067/AM20/DES-IV/ RA F No. 34/24/040/0400/AM19 Lic. No.3410045077 dt. 25.04.2019
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Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 18.02.2020 issued by DGFT. The case is re-listed for 26.02.2020.

Case No. M- 455 NC No. 08/19-20 Date : 15.01.2020	M/s Rubamin Ltd.,Gujarat HQ F.No. 01/83/50/0065/AM20/DES-IV/ RA F No. 34/24/040/0407/AM19 Lic. No.3410045075 dt. 25.04.2019
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Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 18.02.2020 issued by DGFT. The case is re-listed for 26.02.2020

Case No. M- 456 NC No. 08/19-20 Date : 15.01.2020	M/s Vidhi Speciality Food Ingredients Ltd.,Mumbai HQ F.No. 01/83/50/1349/AM19/DES-IV/ RA F No. 03/95/040/0972/AM19 Lic. No.0310825687 dt. 17.12.2018
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
TARTRAZINE	1Kg	ANILINE	0.508Kg
		DIMETHYL ACETYL SUCCINATE	0.426Kg
		SODA ASH	0.570Kg
		SODIUM NITRITE	0.315Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No. M- 457 NC No. 08/19-20 Date : 15.01.2020	M/s Vidhi Speciality Food Ingredients Ltd.,Mumbai HQ F.No. 01/83/50/753/AM19/DES-IV/Pt RA F No. 03/95/040/0881/AM19 Lic. No.0310825270 dt. 28.11.2018
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
ALLURA RED (FOOD RED 17) C.I.NO 16035	1 Kg	PARA CRESIDINE	0.500Kg
		BETA NAPHTHOL	0.512Kg
		SODIUM NITRITE	0.210Kg
		SODA ASH	0.740Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No. M- 458 NC No. 08/19-20 Date : 15.01.2020	M/s Vidhi Speciality Food Ingredients Ltd.,Mumbai HQ F.No. 01/83/50/604/AM19/DES-IV/Pt RA F No. 03/95/040/0475/AM19 Lic. No.0310823156 dt. 20.08.2018
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
ALLURA RED (FOOD RED 17) C.I.NO 16035	1 Kg	PARA CRESIDINE	0.500Kg
		BETA NAPHTHOL	0.512Kg
		SODIUM NITRITE	0.210Kg

	SODA ASH	0.740Kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No. M- 459 NC No. 08/19-20 Date : 15.01.2020	M/s Anhant Intermediates (Madras) Pvt.Ltd.,Chennai HQ F.No. 01/83/50/1305/AM19/DES-IV/Pt RA F No. 04/24/040/0183/AM18 Lic. No.0410163784 dt. 12.12.2017
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Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to Sh. S.K. The case is re-listed for 26.02.2020.

Case No. M- 460 NC No. 08/19-20 Date : 15.01.2020	M/s DNS Fine Chemicals & Laboratories Pvt. Ltd., Mumbai HQ F.No. 01/83/50/835/AM16/DES-IV/ RA F No. 03/94/040/0412/AM16 Lic. No.0310708807 dt. 10.09.2015
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The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to Sh. Mathur. The case is re-listed for 26.02.2020.

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 8/83-ALC1/2019 MEETING DATE : 15.01.2020

1	Case No.: 5/7/83-ALC1/2019	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00419/AM20/	RLA File :15/24/040/00008/AM13/	Lic.No/Date:1510018068 28.12.2012	Defer Date:25.03.2020
Decision : D/L dt. 2.12.2019 has been issued. Reminder to be issued. The case is relisted on 25.03.2020.				

2	Case No.: 73/8/83-ALC1/2019	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00537/AM20/	RLA File :07/24/040/00133/AM14/	Lic.No/Date:0710097675 22.08.2013	Defer Date:26.02.2020
Decision : Reminder issued to firm on 11.2.2019 for hard copy of application. The case is relisted on 26.2.2020				

3	Case No.: 4/7/83-ALC1/2019	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00418/AM20/	RLA File :15/24/040/00008/AM14/	Lic.No/Date:1510021012 07.01.2014	Defer Date:25.03.2020
Decision : D/L dt. 2.12.2019 has been issued. Reminder to be issued. The case is relisted on 25.03.2020.				

4	Case No.: 520/1/83-ALC1/2019	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/01352/AM19/	RLA File :04/24/040/00037/AM16/	Lic.No/Date:0410160498 12.05.2015	Defer Date:
Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item		Qty	Import Item	Qty
OLOA 224 - CALCIUM SALT OF MANNICH BASE ALKYL PHENOL - LUBRICATING OIL ADDITIVE		58.500MT	DODECYL PHENOL [ALKYL PHENOL]	18.837MT
			SLAKED LIME	1.404MT

IT IS A DISPERSANTS WHICH SOLUBILIZE SLUDGE OR INHIBIT THE FORMULATION OF ENGINE SLUDGE PRECURSORS

FILTER AID [DIATOMACEOUS EARTH]

0.585MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

5	Case No.: 400/1/83-ALC1/2019	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:26.02.2020
Decision : File with DPIIT. The case is relisted on 26.2.2020.				

6	Case No.: 403/1/83-ALC1/2019	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	Defer Date:26.02.2020
Decision : Reminder issued to firm on 11.2.2019 for hard copy of application.. The case is relisted on 26.2.2020.				

7	Case No.: 422/1/83-ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01254/AM19/	RLA File :08/24/040/00144/AM16/	Lic.No/Date:0810135863 17.08.2015	Defer Date:26.02.2020
Decision : D/L letter issue on 21.11.2019 and Reminder letter issue on 18.2.2020. The case is relisted on 26.2.2020.				

8	Case No.: 428/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:26.02.2020
Decision : D/L letter issue on 21.11.2019 and Reminder letter issue on 18.2.2020. The case is relisted on 26.2.2020.				

9	Case No.: 425/1/83-ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01257/AM19/	RLA File :10/24/040/00033/AM16/	Lic.No/Date:1010059254 24.08.2015	Defer Date:26.02.2020
Decision : D/L letter issue on 13.11.2019 and Reminder letter issue on 18.2.2020. The case is relisted on 26.2.2020.				

10	Case No.: 432/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	Defer Date:26.02.2020
Decision : D/L letter issue on 13.11.2020 and Reminder letter issue on 18.2.2020 The case is relisted on 26.2.2020.				
11	Case No.: 63/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				
12	Case No.: 66/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				
13	Case No.: 56/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:26.02.2020
Decision : D/L letter for hard copy issued on 13.11.2019 and Reminder letter issued on 15.2.2020 . The case is relisted on 26.2.2020.				
14	Case No.: 548/1/83-ALC1/2019	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:26.02.2020
Decision : D/L dt. 13.11.2019 issued for hard copy reminder to be issued. The case is relisted on 26.2.2020.				

15	Case No.: 442/1/83-ALC1/2019	Party Name:PRAGATI PACK (INDIA) PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:26.02.2020
Decision : Hard copy received from the firm file with DPIIT. The case is relisted on 26.2.2020.				

16	Case No.: 42/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:0810136641 03.12.2015	Defer Date:26.02.2020
Decision : D/L letter hard copy issued on 15.11.2019 and Reminder letter issued on 18.2.2020. The case is relisted on 26.2.2020.				

17	Case No.: 213/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:26.02.2020
Decision : Hard copy received from the firm D/L being issued by TE(SK). The case is relisted on 26.2.2020.				

18	Case No.: 214/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:0310801210 18.12.2015	Defer Date:26.02.2020
Decision : Reply received & being examined by TE (SK) for comments. The case is relisted on 26.2.2020.				

19	Case No.: 7/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:26.02.2020
Decision : D/L letter issued on 13.11.2029 and Reminder letter issued on 15.2.2020. The case is relisted on 26.2.2020.				

20	Case No.: 34/1/83-ALC1/2019	Party Name:ABHINAV INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:26.02.2020

Decision :D/L letter issued on 13.11.2029 and Reminder letter issued on 15.2.2020. The case is relisted on 26.2.2020.

21	Case No.: 94/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:26.02.2020
Decision : D/L letter issued on 28.11.2019 and Reminder letter issued on 15.2.2020. The case is relisted on 26.2.2020.				

22	Case No.: 19/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00851/AM19/	RLA File :08/24/040/00451/AM16/	Lic.No/Date:0810137589 01.04.2016	Defer Date:26.02.2020
Decision : Hard copy received file to be sent TE(DNM). The case is relisted on 26.2.2020.				

23	Case No.: 22/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:26.02.2020
Decision : D/L letter issued on 13.11.2019 and Reminder letter issued on 15.2.2020. The case is relisted on 26.2.2020.				

24	Case No.: 209/1/83-ALC1/2019	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:26.02.2020
Decision : D/L letter issued on 31.12.2029 and Reminder letter issued on 15.2.2020. The case is relisted on 26.2.2020.				

25	Case No.: 24/1/83-ALC1/2019	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	Defer Date:26.02.2020
Decision : D/L letter issued on 15.2.2020 for hard copy.. The case is relisted on 26.2.2020.				

26	Case No.: 105/1/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
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HQ File :01/83/050/00937/AM19/	RLA File :52/24/040/00078/AM16/	Lic.No/Date:5210041886 09.05.2016	Defer Date:26.02.2020
Decision : Letter issued to firm for hard copy on 14.2.2020. The case is relisted on 26.2.2020.			

Case No.: 522/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
27 HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	Defer Date:26.02.2020
Decision : Hard copy received and D/L letter issued on 21.1.2020 and reminder issued on 14.2.2020 The case is relisted on 26.2.2020.			

Case No.: 26/1/83-ALC1/2019	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
28 HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	Defer Date:26.02.2020
Decision : D/L letter issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.			

Case No.: 28/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
29 HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	Defer Date:26.02.2020
Decision : D/L issued on 13.11.2019 for hard copy and reminder issued on 14.2.2020. .The case is relisted on 26.2.2020.			

Case No.: 30/1/83-ALC1/2019	Party Name:UMANG BOARDS PVT. LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
30 HQ File :01/83/050/00862/AM19/	RLA File :13/24/040/00026/AM16/	Lic.No/Date:1310048252 24.05.2016	Defer Date:26.02.2020
Decision : Letter issued to firm on 14.2 2020 for hard copy . The case is relisted on 26.2.2020.			

Case No.: 534/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
31 HQ File :01/83/050/01366/AM19/	RLA File :30/24/040/00010/AM17/	Lic.No/Date:3010103796 06.06.2016	Defer Date:26.02.2020
Decision : Hard copy of application received. TE (DNM) to examine & expedite comments. The case is relisted on 26.2.2020.			

32	Case No.: 32/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00864/AM19/	RLA File :08/24/040/00416/AM16/	Lic.No/Date:0810138124 07.06.2016	Defer Date:26.02.2020
	Decision :D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.			

33	Case No.: 76/1/83-ALC1/2019	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00908/AM19/	RLA File :11/24/040/00004/AM16/	Lic.No/Date:1110028208 08.06.2016	Defer Date:26.02.2020
	Decision :D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.			

34	Case No.: 503/1/83-ALC1/2019	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01335/AM19/	RLA File :03/95/040/00257/AM17/	Lic.No/Date:0310805812 29.06.2016	Defer Date:26.02.2020
	Decision :D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.			

35	Case No.: 505/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01337/AM19/	RLA File :03/95/040/00263/AM17/	Lic.No/Date:0310806066 11.07.2016	Defer Date:26.02.2020
	Decision :D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.			

36	Case No.: 507/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01339/AM19/	RLA File :03/95/040/00284/AM17/	Lic.No/Date:0310806193 13.07.2016	Defer Date:26.02.2020
	Decision : Hard copy of application received. TE (DNM) to examine & expedite comments. The case is relisted on 26.2.2020.			

37	Case No.: 535/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01367/AM19/	RLA File :30/24/040/00018/AM17/	Lic.No/Date:3010103820 22.08.2016	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 20.12.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.				

38	Case No.: 410/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01242/AM19/	RLA File :15/24/040/00009/AM17/	Lic.No/Date:1510022112 29.08.2016	Defer Date:26.02.2020
Decision : D/L issued for shipping bill to be submitted by firm. Letter issued on 28.11.2019 and reminder to be issued. The case is relisted on 26.2.2020.				

39	Case No.: 162/1/83-ALC1/2019	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00994/AM19/	RLA File :34/24/040/00183/AM17/	Lic.No/Date:3410042575 04.10.2016	Defer Date:26.02.2020
Decision : L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.				

40

Case No.:51/10/83-ALC1/2018	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Approved
HQ File :01/83/050/00771/AM19/	RLA File :05/23/040/00314/AM17/	Lic.No/Date:0510400252 25.10.2016	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
CHLORINATED PARAFFINS (Chlorine content 46-50%)	1500000kg	PARAFFIN (C10-C20)	840000kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

41	Case No.: 135/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00967/AM19/	RLA File :08/24/040/00338/AM17/	Lic.No/Date:0810139220 06.12.2016	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				

42	Case No.: 447/1/83-ALC1/2019	Party Name:PREMIER STARCH PROCUCTS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01279/AM19/	RLA File :07/24/040/00303/AM17/	Lic.No/Date:0710110816 20.12.2016	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.				

43	Case No.: 60/1/83-ALC1/2019	Party Name:NECTAR CROP SCIENCES PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00892/AM19/	RLA File :09/24/040/00478/AM17/	Lic.No/Date:0910064540 29.12.2016	Defer Date:26.02.2020
Decision : D/L dt. 20.12.2019 reply received from the firm. File to be sent TE (DNM). The case is relisted on 26.2.2020.				

44	Case No.: 164/1/83-ALC1/2019	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00996/AM19/	RLA File :34/24/040/00272/AM17/	Lic.No/Date:3410042820 04.01.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

45	Case No.: 165/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00997/AM19/	RLA File :34/24/040/00264/AM17/	Lic.No/Date:3410042876 20.01.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

46	Case No.: 166/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00998/AM19/	RLA File :34/24/040/00267/AM17/	Lic.No/Date:3410042877 20.01.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

47	Case No.: 69/1/83-ALC1/2019	Party Name:SUYASH AYURVEDA	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				
48	Case No.: 72/1/83-ALC1/2019	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				
49	Case No.: 173/1/83-ALC1/2019	Party Name:E I DUPONT INDIA PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01005/AM19/	RLA File :34/24/040/00358/AM17/	Lic.No/Date:3410043029 15.03.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				
50	Case No.: 75/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00907/AM19/	RLA File :08/24/040/00511/AM17/	Lic.No/Date:0810140109 19.04.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				
51	Case No.: 542/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01374/AM19/	RLA File :17/24/040/00006/AM18/	Lic.No/Date:1710006608 26.04.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				
52	Case No.: 81/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00913/AM19/	RLA File :08/24/040/00013/AM18/	Lic.No/Date:0810140229 04.05.2017	Defer Date:26.02.2020

Decision :D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.

53	Case No.: 543/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

54	Case No.: 82/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00914/AM19/	RLA File :08/24/040/00516/AM17/	Lic.No/Date:0810140270 09.05.2017	Defer Date:26.02.2020
Decision : Hard copy received frm the firm and file with TE(DNM). The case is relisted on 26.2.2020.				

55	Case No.: 160/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00992/AM19/	RLA File :34/24/040/00043/AM18/	Lic.No/Date:3410043206 22.05.2017	Defer Date:26.02.2020
Decision : Hard copy received from the firm file with DPIIT. The case is deferred & relisted on 26.2.2020.				

56	Case No.: 302/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.				

57	Case No.: 262/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/01094/AM19/	RLA File :03/94/040/00288/AM18/	Lic.No/Date:0310814926 31.07.2017	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import item	Qty
PEG 7 (Glyceryl Cocoate)	1.0kg	Glycerine	0.1526kg
		Coconut Fatty Acid	0.5180kg
		Ethylene Oxide	0.3463kg
		HDPE Granules	As per Packing Policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

58	Case No.: 545/1/83-ALC1/2019	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01377/AM19/	RLA File :17/24/040/00047/AM18/	Lic.No/Date:1710006656 22.08.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

59	Case No.: 303/1/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01135/AM19/	RLA File :03/94/040/00516/AM18/	Lic.No/Date:0310816281 10.10.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

60	Case No.: 242/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01074/AM19/	RLA File :03/95/040/00464/AM18/	Lic.No/Date:0310816504 25.10.2017	Defer Date:26.02.2020
Decision : Hard copy received from the firm. D/L issued on 21.1.2020 and reminder issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

61	Case No.: 217/1/83-ALC1/2019	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01049/AM19/	RLA File :03/95/040/00561/AM18/	Lic.No/Date:0310816648 31.10.2017	Defer Date:26.02.2020
Decision : D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				

62	Case No.:215/1/83-ALC1/2019	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01047/AM19/	RLA File :03/95/040/00589/AM18/	Lic.No/Date:0310816801 06.11.2017	Defer Date:26.02.2020
Decision :D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				

63	Case No.:112/1/83-ALC1/2019	Party Name:HINDUSTAN CORK	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00944/AM19/	RLA File :05/23/040/00289/AM18/	Lic.No/Date:0510404535 07.11.2017	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT U.O No. P-47011/377/2019TSW dated 06.01.2020 uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.				

64	Case No.:106/1/83-ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00938/AM19/	RLA File :05/23/040/00291/AM18/	Lic.No/Date:0510404543 08.11.2017	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
NAM Jointing Sheets of other mineral substances Grade (NAM37/ NAM37C/ NAM37FX/ NAM39/ NAM39I/ NAM39HARD/ NAM39SKM/ NAM49/ NAM200)	1kg	1 Acrylonitrile Butadiene Rubber Khumo Grade KNB35H / N230S / NBR3280	0.1272kg
		3 Cellulose pulp / Arbocel ZZ 8/1-G	0.318kg
		5 Bleached Hard Wood Craft Pulp	0.053kg
NAM Jointing Sheets of other mineral substances Grade (NAM37Steel/ NAM39 Steel/NAM49Steel/ NAM200Steel)	1kg	1 Acrylonitrile Butadiene Rubber Khumo Grade KNB35H / N230S / NBR3280	0.1272kg
		3 Cellulose pulp / Arbocel ZZ 8/1-G	0.318kg
		5 Bleached Hard Wood Craft Pulp	0.053kg
NAM Jointing Sheets of other mineral substances Grade (NAM32/ NAM32CR/NAM42GF/ NAM45CF / NAM30 /NAM30Y / NAM31 / NAM33)	1kg	1 Acrylonitrile Butadiene Rubber Khumo Grade KNB35H / N230S / NBR3280	0.1484kg
		2 Aramid Pulp 0502/ Kevlar Pulp 8F982	0.053kg
		4 Rockwool Mineral Fibres / Rockseal RS440/Rockseal RS480	0.212kg
NAM Jointing Sheets of other mineral substances Grade (NAM32Steel/ NAM42GF Steel/NAM45CF Steel/ NAM30Steel / NAM30Y Steel)	1kg	1 Acrylonitrile Butadiene Rubber Khumo Grade KNB35H / N230S / NBR3280	0.1484kg
		2 Aramid Pulp 0502/ Kevlar Pulp 8F982	0.053kg
		4 Rockwool Mineral Fibres / Rockseal RS440/Rockseal RS480	0.212kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

65	Case No.: 288/1/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01120/AM19/	RLA File :05/23/040/00299/AM18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.				

66	Case No.: 107/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Withdrawn
	HQ File :01/83/050/00939/AM19/	RLA File :08/24/040/00219/AM18/	Lic.No/Date:0810141277 09.11.2017	Defer Date:
Decision : The firm has been surrendered the Advance authorisation to RA Ahmedabad RA Letter dt. 10.01.2020.Hence the case is withdrawn from the agenda.				

67	Case No.: 409/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01241/AM19/	RLA File :15/24/040/00009/AM18/	Lic.No/Date:1510022139 15.11.2017	Defer Date:26.02.2020
Decision : Hard copy received from the firm file sent to DPIIT The case is deferred & relisted on 26.2.2020.				

68	Case No.: 390/1/83-ALC1/2019	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 13.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

69	Case No.: 113/1/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	Defer Date:26.02.2020
Decision : D/L letter for hard copy of application issued on 19.11.2019 and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.				

70	Case No.: 416/1/83-ALC1/2019	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01248/AM19/	RLA File :15/24/040/00006/AM18/	Lic.No/Date:1510022141 22.11.2017	Defer Date:26.02.2020
Decision : Hard copy received from the firm file sent to DPIIT. The case is deferred & relisted on 26.2.2020.				

71	Case No.: 200/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01032/AM19/	RLA File :03/94/040/00628/AM18/	Lic.No/Date:0310817407 29.11.2017	Defer Date:26.02.2020
Decision :D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020				

72	Case No.: 119/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00951/AM19/	RLA File :08/24/040/00281/AM18/	Lic.No/Date:0810141593 22.12.2017	Defer Date:26.02.2020
Decision :Case is deferred report awaited from concerned RA. Letter also issued on 13.11.2019 & reminder dt. 14.2.2020 for hard copy . The case is deferred & relisted on 26.2.2020.				

73	Case No.: 121/1/83-ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00953/AM19/	RLA File :09/24/040/00515/AM18/	Lic.No/Date:0910065908 19.01.2018	Defer Date:26.02.2020
Decision: Hard copy received from the firm. Committee decided to call for information from the firm. D/L issued on 21.1.2020 & reminder issued on 14.2.2020. Final reminder to be issued. The case is deferred & relisted on 26.2.2020.				

74	Case No.: 449/1/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01281/AM19/	RLA File :07/24/040/00301/AM18/	Lic.No/Date:0710112775 05.02.2018	Defer Date:26.02.2020
Decision :D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				

75	Case No.: 221/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01053/AM19/	RLA File :03/95/040/00956/AM18/	Lic.No/Date:0310819293 21.02.2018	Defer Date:26.02.2020
Decision :D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				

76	Case No.: 526/1/83-ALC1/2019	Party Name:KORA PACK PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01358/AM19/	RLA File :04/24/040/00254/AM18/	Lic.No/Date:0410164061 12.03.2018	Defer Date:26.02.2020
	Decision : Deferred the case for examination by DPIIT. The case is deferred & relisted on 26.2.2020.			
77	Case No.: 134/1/83-ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00966/AM19/	RLA File :10/24/040/00071/AM18/	Lic.No/Date:1010059918 22.03.2018	Defer Date:26.02.2020
	Decision : D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.			
78	Case No.: 528/1/83-ALC1/2019	Party Name:INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01360/AM19/	RLA File :04/24/040/00261/AM18/	Lic.No/Date:0410164136 26.03.2018	Defer Date:26.02.2020
	Decision : Hard copy received from the firm and file to be sent TE(SK). The case is deferred & relisted on 26.2.2020.			
79	Case No.: 23/5/83-ALC1/2018	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00293/AM19/	RLA File :03/95/040/01044/AM18/	Lic.No/Date:0310820477 16.04.2018	Defer Date:26.02.2020
	Decision : Reply received. D/L dt. 21.1.20 issued by TE(SK) and reminder dt. 14.2.2020 issued. The case is deferred & relisted on 26.2.2020.			
80	Case No.: 138/1/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00970/AM19/	RLA File :05/24/040/00011/AM19/	Lic.No/Date:0510406190 23.04.2018	Defer Date:26.02.2020
	Decision : File with DPIIT for examination. The case is deferred & relisted on 26.2.2020.			
81	Case No.: 3/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00723/AM19/	RLA File :09/24/040/00022/AM19/	Lic.No/Date:0910066170 24.04.2018	Defer Date:26.02.2020

Decision :Hard copy received from the firm. D/L dt. 21.1.2020 by TE(SK) and reminder dt. 14.2.2020 issued . The case is deferred & relisted on 26.2.2020.

82	Case No.: 31/5/83-ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00301/AM19/	RLA File :03/95/040/00047/AM19/	Lic.No/Date:0310820659 25.04.2018	Defer Date:26.02.2020
Decision : Called for PH but the firm did not attend the Hearing. The case is deferred & relisted on 26.2.2020. Technical person of the firm to be present for personal hearing.				

83	Case No.: 451/1/83-ALC1/2019	Party Name:MAHARAJ SOAPS INDUSTRY P LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01283/AM19/	RLA File :07/24/040/00366/AM18/	Lic.No/Date:0710113218 02.05.2018	Defer Date:26.02.2020
Decision : Hard copy received from the firm file to be sent DPIIT.The case is deferred & relisted on 26.2.2020.				

84	Case No.: 1/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00721/AM19/	RLA File :09/24/040/00041/AM19/	Lic.No/Date:0910066200 07.05.2018	Defer Date:26.02.2020
Decision : Hard copy received from the firm. D/L dt. 21.1.2020 issued by TE(SK) and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				

85	Case No.: 142/1/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00974/AM19/	RLA File :05/24/040/00023/AM19/	Lic.No/Date:0510406339 08.05.2018	Defer Date:26.02.2020
Decision : D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				

86	Case No.: 2/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00722/AM19/	RLA File :09/24/040/00070/AM19/	Lic.No/Date:0910066230 11.05.2018	Defer Date:26.02.2020
Decision : Hard copy received from the firm.D/L dt. 21.1.20 issued by TE(SK) and reminder dt. 14.2.2020 issued The case is deferred & relisted on 26.2.2020.				

87	Case No.: 499/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01331/AM19/	RLA File :03/95/040/00136/AM19/	Lic.No/Date:0310821273 28.05.2018	Defer Date:26.02.2020
Decision : D/L 27.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				
88	Case No.: 230/1/83-ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01062/AM19/	RLA File :07/24/040/00052/AM19/	Lic.No/Date:0710113391 05.06.2018	Defer Date:
Decision : Discussed with DPIIT, file be referred to DPIIT for comments. The case relistd on 26.2.2020.				
89	Case No.: 148/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00980/AM19/	RLA File :08/24/040/00057/AM19/	Lic.No/Date:0810142761 06.06.2018	Defer Date:26.02.2020
Decision : Hard copy received from the firm file to be sent TE(DNM). The case is deferred & relisted on 26.2.2020.				
90	Case No.: 521/1/83-ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01353/AM19/	RLA File :04/24/040/00041/AM18/	Lic.No/Date:0410164392 07.06.2018	Defer Date:26.02.2020
Decision : D/L 13.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.				
91	Case No.: 29/5/83-ALC1/2018	Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00299/AM19/	RLA File :02/24/040/00039/AM19/	Lic.No/Date:0210208489 08.06.2018	Defer Date:26.02.2020
Decision : Letter for hard copy issued to firm on 13.1.2019, reminder to be issued . The case is relisted on 26.2.2020.				
92	Case No.: 58/7/83-ALC1/2018	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00528/AM19/	RLA File :02/24/040/00034/AM19/	Lic.No/Date:0210208488 08.06.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
RESORCINOL STEARIC ACID MELT	20MT	RESORCINOL	16.30MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

93	Case No.: 65/8/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00613/AM19/	RLA File :09/24/040/00088/AM19/	Lic.No/Date:0910066320 11.06.2018	Defer Date:26.02.2020

Decision :D/L 28.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.

94	Case No.: 45/5/83-ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00315/AM19/	RLA File :05/24/040/00184/AM19/	Lic.No/Date:0510406992 28.06.2018	Defer Date:26.02.2020

Decision :D/L dt. 4.9.2019 issued by DPIIT and reminder to be issued The case is deferred & relisted on 26.2.2020.

95	Case No.: 231/1/83-ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01063/AM19/	RLA File :07/24/040/00071/AM19/	Lic.No/Date:0710113504 28.06.2018	Defer Date:26.02.2020

Decision :Letter for hard copy to be issued .The case is deferred & relisted on 26.2.2020.

96	Case No.: 99/6/83-ALC1/2018	Party Name:ATUL LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00467/AM19/	RLA File :08/24/040/00083/AM19/	Lic.No/Date:0810142953 04.07.2018	Defer Date:26.02.2020

Decision :File with DPIIT for comments. The case is deferred & relisted on 26.2.2020.

97	Case No.: 169/1/83-ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01001/AM19/	RLA File :08/24/040/00399/AM18/	Lic.No/Date:0810143010 10.07.2018	Defer Date:26.02.2020

Decision :D/L 27.11.2019 for hard copy issued and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.

98	Case No.: 176/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01008/AM19/	RLA File :08/24/040/00102/AM19/	Lic.No/Date:0810143062 20.07.2018	Defer Date:26.02.2020
	Decision : D/L for hard copy to be issue. The case is deferred & relisted on 26.2.2020.			

99	Case No.: 177/1/83-ALC1/2019	Party Name:TRIBENI TECHNOCOM LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01009/AM19/	RLA File :52/24/040/00033/AM19/	Lic.No/Date:5210042709 23.07.2018	Defer Date:26.02.2020
	Decision : D/L for hard copy to be issue. The case is deferred & relisted on 26.2.2020.			

100	Case No.: 194/1/83-ALC1/2019	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01026/AM19/	RLA File :05/23/040/00187/AM19/	Lic.No/Date:0510407360 30.07.2018	Defer Date:26.02.2020
	Decision : D/L for hard copy to be issued. The case is deferred & relisted on 26.2.2020.			

101	Case No.: 29/7/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00499/AM19/	RLA File :03/94/040/00369/AM19/	Lic.No/Date:0310822810 02.08.2018	Defer Date:26.02.2020
	Decision : D/L dt. 27.11.2019 issued for hard copy reminder to be issued. The case is relisted on 26.2.2020.			

102	Case No.: 27/7/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00497/AM19/	RLA File :03/94/040/00339/AM19/	Lic.No/Date:0310822846 03.08.2018	Defer Date:25.03.2020
	Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK). The case is re-listed for 25.03.2020.			

103	Case No.: 524/1/83-ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01356/AM19/	RLA File :04/24/040/00042/AM18/	Lic.No/Date:0410164562 03.08.2018	Defer Date:26.02.2020

Decision :Hard copy of letter to be issued . The case is relisted on 26.2.2020.

104	Case No.: 65/9/83-ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00702/AM19/	RLA File :03/95/040/00440/AM19/	Lic.No/Date:0310822958 09.08.2018	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. Export item at (5) amended (Non Ionic Surfactant) RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

105	Case No.: 180/1/83-ALC1/2019	Party Name:MEGHACHEM INDUSTRIES	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01012/AM19/	RLA File :08/24/040/00088/AM19/	Lic.No/Date:0810143226 09.08.2018	Defer Date:26.02.2020
	Decision : D/L letter issued on 22.11.2019 for hard copy and Reminder letter issued on 14.2.2020. The case is relisted on 26.2.2020.			

106	Case No.: 475/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01307/AM19/	RLA File :29/24/040/00001/AM19/	Lic.No/Date:2910025358 16.08.2018	Defer Date:26.02.2020
	Decision : Hard copy received from the firm and D/L to be issued by TE(SK) The case is relisted on 26.2.2020.			

107	Case No.: 188/1/83-ALC1/2019	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01020/AM19/	RLA File :09/24/040/00213/AM19/	Lic.No/Date:0910066577 20.08.2018	Defer Date:26.02.2020
	Decision : Hard copy awaited from the firm letter to be issued. The case is relisted on 26.2.2020.			

108	Case No.: 220/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01052/AM19/	RLA File :03/95/040/00629/AM18/	Lic.No/Date:0310823181 21.08.2018	Defer Date:26.02.2020

Decision :Letter dt. 14.2.2020 issued to firm for hard copy. The case is relisted on 26.2.2020.

109	Case No.: 22/8/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00570/AM19/	RLA File :03/94/040/00384/AM19/	Lic.No/Date:0310823267 24.08.2018	Defer Date:25.03.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK). The case is re-listed for 25.03.2020.				

110	Case No.: 64/9/83-ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00701/AM19/	RLA File :03/95/040/00521/AM19/	Lic.No/Date:0310823260 24.08.2018	Defer Date:26.02.2020
Decision : Hard copy received from the firm and D/L dt. 14.2.2020 issued to firm. The case is relisted on 26.2.2020.				

111	Case No.: 212/1/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01044/AM19/	RLA File :06/24/040/00028/AM19/	Lic.No/Date:0610038965 30.08.2018	Defer Date:26.02.2020
Decision : Letter dt. 14.2.2020 issued to firm for hard copy . The case is relisted on 26.2.2020.				

112	Case No.: 33/8/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00581/AM19/	RLA File :08/24/040/00174/AM19/	Lic.No/Date:0810143378 31.08.2018	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

113	Case No.: 34/8/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00582/AM19/	RLA File :08/24/040/00175/AM19/	Lic.No/Date:0810143379 31.08.2018	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

114	Case No.: 27/8/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00575/AM19/	RLA File :03/94/040/00385/AM19/	Lic.No/Date:0310823510 04.09.2018	Defer Date:25.03.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK). The case is re-listed for 25.03.2020.				

115	Case No.: 207/1/83-ALC1/2019	Party Name:VISION ADVANCE SPECIALITY CARBONS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved								
	HQ File :01/83/050/01039/AM19/	RLA File :07/24/040/00114/AM19/	Lic.No/Date:0710113836 11.09.2018	Defer Date:								
Decision :												
<table border="1"><tr><td>Export Item</td><td>Qty</td><td>Import Item</td><td>Qty</td></tr><tr><td>Activated Carbons Finished</td><td>1482MT</td><td>Activated Carbons Semi Finished</td><td>1489.4MT</td></tr></table>					Export Item	Qty	Import Item	Qty	Activated Carbons Finished	1482MT	Activated Carbons Semi Finished	1489.4MT
Export Item	Qty	Import Item	Qty									
Activated Carbons Finished	1482MT	Activated Carbons Semi Finished	1489.4MT									
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.												

116	Case No.: 223/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01055/AM19/	RLA File :03/95/040/00566/AM19/	Lic.No/Date:0310824015 26.09.2018	Defer Date:26.02.2020
Decision : File with DPIIT. for comments. The case is relisted on 26.2.2020.				

117	Case No.: 210/1/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01042/AM19/	RLA File :04/24/040/00140/AM19/	Lic.No/Date:0410164722 27.09.2018	Defer Date:26.02.2020
Decision : Letter dt.14.2.2020 issued to firm for hard copy. The case is relisted on 26.2.2020.				

118	Case No.: 224/1/83-ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01056/AM19/	RLA File :03/94/040/00610/AM19/	Lic.No/Date:0310824224 04.10.2018	Defer Date:26.02.2020
Decision : Letter dt. 21.11.2019 issued for hard copy and reminder dt. 14.2.2020 issued for hard copy .The case is relisted on 26.2.2020.				

119	Case No.: 225/1/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01057/AM19/	RLA File :34/24/040/00207/AM19/	Lic.No/Date:3410044553 05.10.2018	Defer Date:25.03.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK). The case is re-listed for 25.03.2020.			

120	Case No.: 226/1/83-ALC1/2019	Party Name:ARVIND LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01058/AM19/	RLA File :08/24/040/00069/AM19/	Lic.No/Date:0810143649 08.10.2018	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued . The case is relisted on 26.2.2020.			

121	Case No.: 10/10/83-ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00730/AM19/	RLA File :05/24/040/00385/AM19/	Lic.No/Date:0510408054 10.10.2018	Defer Date:26.02.2020
	Decision : D/L dt. 4.9.2019 issued by DPIIT and reminder to be issued. The case is relisted on 26.2.2020.			

122	Case No.: 229/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01061/AM19/	RLA File :08/24/040/00059/AM19/	Lic.No/Date:0810143668 10.10.2018	Defer Date:26.02.2020
	Decision : Letter dt. 14.2.2020 issued for hard copy. The case is relisted on 26.2.2020.			

123	Case No.: 241/1/83-ALC1/2019	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01073/AM19/	RLA File :34/24/040/00210/AM19/	Lic.No/Date:3410044577 11.10.2018	Defer Date:26.02.2020
	Decision : Letter dt. 20.12.2020 issued for hard copy and reminder dt. 14.2.2020 issued to firm. The case is relisted on 26.2.2020.			

124	Case No.: 57/8/83-ALC1/2018	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00605/AM19/	RLA File :04/24/040/00151/AM19/	Lic.No/Date:0410164787 16.10.2018	Defer Date:25.03.2020

Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK). The case is re-listed for 25.03.2020.

125	Case No.: 27/10/83-ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00747/AM19/	RLA File :03/95/040/00678/AM19/	Lic.No/Date:0310824492 17.10.2018	Defer Date:26.02.2020
	Decision : Hard copy received file to be sent TE(DNM). The case is relisted on 26.2.2020.			

126	Case No.: 233/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01065/AM19/	RLA File :03/95/040/00690/AM19/	Lic.No/Date:0310824490 17.10.2018	Defer Date:26.02.2020
	Decision : Letter dt. 27.12.2019 issued to firm for hard copy and reminder dt. 24.2.2020 issued . The case is relisted on 26.2.2020.			

127	Case No.: 458/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01290/AM19/	RLA File :24/24/040/00052/AM18/	Lic.No/Date:2410042542 18.10.2018	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

128	Case No.: 459/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01291/AM19/	RLA File :24/24/040/00023/AM18/	Lic.No/Date:2410042546 24.10.2018	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020			

129	Case No.: 532/1/83-ALC1/2019	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01364/AM19/	RLA File :09/24/040/00335/AM19/	Lic.No/Date:0910066779 26.10.2018	Defer Date:26.02.2020
	Decision : D/L issued by DPIIT. The case is deferred and relisted on 26.2.2020.			

130	Case No.: 261/1/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01093/AM19/	RLA File :07/24/040/00186/AM19/	Lic.No/Date:0710114065 30.10.2018	Defer Date:26.02.2020
	Decision : Letter dt. 14.2.2020 issued to firm for hard copy. The case is deferred & relisted on 26.2.2020.			

131	Case No.: 476/1/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01308/AM19/	RLA File :29/24/040/00003/AM19/	Lic.No/Date:2910025370 30.10.2018	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is deferred & relisted on 26.2.2020.			

132	Case No.: 243/1/83-ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01075/AM19/	RLA File :09/24/040/00342/AM19/	Lic.No/Date:0910066797 01.11.2018	Defer Date:26.02.2020
	Decision : Hard copy received D/L dt. 21.1.2020 and reminder dt. 14.2.2020 issued to firm. The case is deferred & relisted on 26.2.2020.			

133	Case No.: 6/7/83-ALC1/2019	Party Name:VICTORY CHEMICALS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00420/AM20/	RLA File :03/95/040/00467/AM19/	Lic.No/Date:0310824867 01.11.2018	Defer Date:26.02.2020
	Decision : File with DPIIT. The case is deferred & relisted on 26.2.2020.			

134	Case No.: 14/9/83-ALC1/2018	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00651/AM19/	RLA File :04/24/040/00174/AM19/	Lic.No/Date:0410164855 05.11.2018	Defer Date:26.02.2020
	Decision : Hard copy received from the firm. The case is deferred & relisted on 26.2.2020.			

135	Case No.: 17/9/83-ALC1/2018	Party Name:ARCHIDPLY INDUSTRIES LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00654/AM19/	RLA File :05/23/040/00320/AM19/	Lic.No/Date:0510408369 06.11.2018	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

136	Case No.: 246/1/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/01078/AM19/	RLA File :08/24/040/00242/AM19/	Lic.No/Date:0810143839 13.11.2018	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.: 248/1/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
HQ File :01/83/050/01080/AM19/	RLA File :09/24/040/00365/AM19/	Lic.No/Date:0910066838 14.11.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under”-

Export Item	Qty	Import Item	Qty
SELF ADHESIVE PAPER (160 GSM +/- 10%) THERMAL TRANSFER	1200000Sq meter	THERMAL TRANSFER PAPER - VARIOUS GRADES-70 GSM +/- 10% VARIOUS WIDTHS	1248000Sq meter
		RELEASE BASE PAPER-GLASSINE-60GSM +/- 10% - VARIOUS COLOURS-VARIOUS WIDTHS	1248000Sq meter
		ADHESIVE (55% SOLID +/- 10% WATER BASED)	50400kg
		SILICON	Deleted as no consumption has shown in the past

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

138	Case No.: 249/1/83-ALC1/2019	Party Name:MULLA ABDUL HUSSAIN SONS,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01081/AM19/	RLA File :07/24/040/00169/AM19/	Lic.No/Date:0710114125 14.11.2018	Defer Date:26.02.2020
	Decision : Letter for providing hard copy is to be issued to the firm. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

139	Case No.: 250/1/83-ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01082/AM19/	RLA File :08/24/040/00263/AM19/	Lic.No/Date:0810143895 15.11.2018	Defer Date:26.02.2020
	Decision : D/L dt. 20.12.2019 issued to firm for hard copy reminder to be issued. The case is deferred & relisted on 26.2.2020.			

140	Case No.: 460/1/83-ALC1/2019	Party Name:PAIKSHIT DECOR PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01292/AM19/	RLA File :24/24/040/00028/AM19/	Lic.No/Date:2410042569 16.11.2018	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

141	Case No.: 253/1/83-ALC1/2019	Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01085/AM19/	RLA File :04/24/040/00126/AM19/	Lic.No/Date:0410164911 26.11.2018	Defer Date:26.02.2020
	Decision : The case is deferred & relisted on 26.2.2020, The file to be sent to DPIIT.			

142	Case No.: 462/1/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	Defer Date:26.02.2020
	Decision : Hard copy awaited from the firm letter to be issued. The case is deferred & relisted on 26.2.2020.			

143	Case No.: 257/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

144	Case No.: 258/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:26.02.2020

Decision :Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.

145	Case No.: 13/5/83-ALC1/2019	Party Name:RAGHAV PRODUCTIVITY ENHANCERS LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00311/AM20/	RLA File :13/24/040/00109/AM19/	Lic.No/Date:1310049136 30.11.2018	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued . The case is deferred & relisted on 26.2.2020.			

146	Case No.: 21/10/83-ALC1/2018	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00741/AM19/	RLA File :03/95/040/00774/AM19/	Lic.No/Date:0310825359 03.12.2018	Defer Date:26.02.2020
	Decision : Letter for hard copy dt. 31.12.2019 issued to firm and reminder dt. 14.2.2020 issued to firm.The case is deferred & relisted on 26.2.2020.			

147	Case No.: 38/11/83-ALC1/2018	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00810/AM19/	RLA File :05/23/040/00332/AM19/	Lic.No/Date:0510408745 04.12.2018	Defer Date:26.02.2020
	Decision : File with DPIIT for comments. The case is deferred & relisted on 26.2.2020.			

148	Case No.: 24/10/83-ALC1/2018	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00744/AM19/	RLA File :03/95/040/00914/AM19/	Lic.No/Date:0310825450 05.12.2018	Defer Date:26.02.2020
	Decision : D/L issued by DPIIT. The case is deferred & relisted on 26.2.2020.			

149	Case No.: 263/1/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/01095/AM19/	RLA File :09/24/040/00414/AM19/	Lic.No/Date:0910066939 05.12.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
SELF ADHESIVE PAPER (160GSM +/- 10%) DIRECT THERMAL	3000000Sq meter	THERMAL PAPER- VARIOUS GRADES - 70GSM +/- 10% VARIOUS WIDTHS	3120000 Sq meter
		RELEASE BASE PAPER-GLASSINE 60 GSM +/- 10% VARIOUS COLOURS - VARIOUS WIDTHS	3120000 Sq meter
		ADHESIVE (55% SOLID +/- 10% WATER BASED)	144000kg
		SILICON	Deleted as no consumption has shown in the past

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

150	Case No.: 264/1/83-ALC1/2019	Party Name:ELITE LAMINATES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01096/AM19/	RLA File :09/24/040/00429/AM19/	Lic.No/Date:0910066941 05.12.2018	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

151	Case No.: 265/1/83-ALC1/2019	Party Name:HERBOCHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01097/AM19/	RLA File :06/24/040/00050/AM19/	Lic.No/Date:0610039048 05.12.2018	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

152	Case No.: 11/11/83-ALC1/2018	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00783/AM19/	RLA File :34/24/040/00265/AM19/	Lic.No/Date:3410044748 11.12.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Tri Basic Calcium Phosphate/Tri Calcium Phosphate	1MT	Phosphoric Acid	0.6654MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

153	Case No.: 313/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01145/AM19/	RLA File :08/24/040/00177/AM19/	Lic.No/Date:0810144072 12.12.2018	Defer Date:26.02.2020
	Decision :D/L issued by DPIIT reminder to be issued. The case is relisted on 26.2.2020.			

154	Case No.: 270/1/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01102/AM19/	RLA File :34/24/040/00396/AM18/	Lic.No/Date:3410044755 13.12.2018	Defer Date:26.02.2020
	Decision :Hard copy of letter to be issued to firm. The case is deferred & relisted on 26.2.2020.			

155	Case No.: 273/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/01105/AM19/	RLA File :03/95/040/00865/AM19/	Lic.No/Date:0310825723 18.12.2018	Defer Date:
	Decision : Discussed with TE(DNM) file may be referred . The case relistd on 26.2.2020.			

156	Case No.: 9/11/83-ALC1/2018	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00781/AM19/	RLA File :04/24/040/00209/AM19/	Lic.No/Date:0410165028 20.12.2018	Defer Date:26.02.2020
	Decision :Hard copy of letter to be issued. The case is deferred & relisted on 26.2.2020.			

157	Case No.: 277/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01109/AM19/	RLA File :08/24/040/00160/AM19/	Lic.No/Date:0810144117 20.12.2018	Defer Date:26.02.2020
	Decision :File with DPIIT for comments. The case is deferred & relisted on 26.2.2020.			

158	Case No.: 278/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01110/AM19/	RLA File :08/24/040/00285/AM19/	Lic.No/Date:0810144118 20.12.2018	Defer Date:26.02.2020
	Decision : File with DPIIT for comments. The case is deferred & relisted on 26.2.2020.			

159

Case No.: 280/1/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved	
HQ File :01/83/050/01112/AM19/	RLA File :08/24/040/00275/AM19/	Lic.No/Date:0810144121 20.12.2018	Defer Date:	
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item		Qty	Import Item	Qty
TIN STABILIZER (SHITA STAB MTS-120)		1kg	2-ETHYL HEXYL THIOGLYCOLATE (2-EHTG.)	0.772kg
			METHYL TIN CHLORIDE	0.710kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

160	Case No.: 284/1/83-ALC1/2019	Party Name:ARJUNA NATURAL LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01116/AM19/	RLA File :10/24/040/00083/AM19/	Lic.No/Date:1010060089 21.12.2018	Defer Date:26.02.2020
	Decision : Letter to be issued to firm. The case is deferred & relisted on 26.2.2020.			

161	Case No.: 464/1/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01296/AM19/	RLA File :24/24/040/00045/AM19/	Lic.No/Date:2410042607 21.12.2018	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

162	Case No.: 286/1/83-ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01118/AM19/	RLA File :08/24/040/00312/AM19/	Lic.No/Date:0810144159 24.12.2018	Defer Date:26.02.2020
	Decision : Letter to be issued to firm for hard copy . Case is deferred report awaited from			

concerned RA. The case is deferred & relisted on 26.2.2020.

163	Case No.: 32/11/83-ALC1/2018	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00804/AM19/	RLA File :05/23/040/00413/AM19/	Lic.No/Date:0510409107 27.12.2018	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. . The case is deferred & relisted on 26.2.2020.			

164	Case No.: 1/1/83-ALC1/2019	Party Name:VINTY IMPEX PVT LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00833/AM19/	RLA File :05/24/040/00543/AM19/	Lic.No/Date:0510409093 27.12.2018	Defer Date:26.02.2020
	Decision :D/L reply received from the firm file to be sent DPIIT. The case is deferred & relisted on 26.2.2020.			

165	Case No.: 290/1/83-ALC1/2019	Party Name:CYTECH COATINGS PVT.LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01122/AM19/	RLA File :52/24/040/00074/AM19/	Lic.No/Date:5210042896 31.12.2018	Defer Date:26.02.2020
	Decision :File with DPIIT for comments. The case is deferred & relisted on 26.2.2020.			

166	Case No.: 42/11/83-ALC1/2018	Party Name:SHREE LAMIPACK PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00814/AM19/	RLA File :05/24/040/00539/AM19/	Lic.No/Date:0510409148 02.01.2019	Defer Date:26.02.2020
	Decision :Hard copy received by the firm D/L dt. 21.1.2020 issued to firm and reminder dt. 18.2.2020 issued. The case is deferred & relisted on 26.2.2020.			

167	Case No.: 489/1/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01321/AM19/	RLA File :03/94/040/00732/AM19/	Lic.No/Date:0310826140 03.01.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

168	Case No.: 295/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01127/AM19/	RLA File :03/94/040/00743/AM19/	Lic.No/Date:0310826195 07.01.2019	Defer Date:26.02.2020

Decision : D/L for hard copy dt. 21.1.2020 issued and reminder dt. 18.2.2020 issued . The case is deferred & relisted on 26.2.2020.

169	Case No.: 298/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/01130/AM19/	RLA File :34/24/040/00240/AM19/	Lic.No/Date:3410044795 07.01.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	REINFORCED POLYMER COMPOSITES MOULDED/PULTRUED ARTICLES AND ASSEMBLIES	143000kg	FIBERGLASS DIRECT ROVING	1.05kg/kg content in export
			FIBERGLASS STICH MAT	1.05kg/kg content in export
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

170	Case No.: 21/11/83-ALC1/2018	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00793/AM19/	RLA File :06/24/040/00059/AM19/	Lic.No/Date:0610039084 08.01.2019	Defer Date:26.02.2020
	Decision : D/L letter issued on 31.12.2019 for hard copy and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.			

171	Case No.: 299/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01131/AM19/	RLA File :08/24/040/00317/AM19/	Lic.No/Date:0810144265 08.01.2019	Defer Date:26.02.2020
	Decision : D/L letter issued on 31.12.2019 for hard copy and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020			

172	Case No.: 301/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01133/AM19/	RLA File :08/24/040/00286/AM19/	Lic.No/Date:0810144271 08.01.2019	Defer Date:26.02.2020
	Decision : D/L letter issued on 31.12.2019 for hard copy and Reminder letter issued on 14.2.2020. The case is deferred & relisted on 26.2.2020.			

173	Case No.: 16/11/83-ALC1/2018	Party Name:ASIM PRODUCTS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00788/AM19/	RLA File :08/24/040/00248/AM19/	Lic.No/Date:0810144284 10.01.2019	Defer Date:26.02.2020
	Decision : Hard copy of application received from the firm file with DPIIT. The case is deferred & relisted on 26.2.2020.			

174	Case No.: 7/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00779/AM19/	RLA File :29/24/040/00006/AM19/	Lic.No/Date:2910025381 14.01.2019	Defer Date:26.02.2020
	Decision : D/L letter dt. 30.10.2019 reminder dt. 2.12.2019 & final reminder dt. 18.2.2020 issue to firm . The case is deferred & relisted on 26.2.2020.			

175	Case No.: 8/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00780/AM19/	RLA File :29/24/040/00007/AM19/	Lic.No/Date:2910025380 14.01.2019	Defer Date:26.02.2020
	Decision : D/L letter dt. 30.10.2019 reminder dt. 2.12.2019 & final reminder dt. 18.2.2020 issued to firm . The case is deferred & relisted on 26.2.2020.			

176	Case No.: 306/1/83-ALC1/2019	Party Name:ACADIAN SEAPLANTS INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01138/AM19/	RLA File :03/94/040/00862/AM19/	Lic.No/Date:0310826364 14.01.2019	Defer Date:26.02.2020
	Decision : D/L dt. 27.11.2019 issued to firm reminder to be issued. D/L letter dt. 30.10.2019 reminder dt. 2.12.2019 & final reminder dt. 18.2.2020 issue to firm . The case is deferred & relisted on 26.2.2020.			

177	Case No.: 59/11/83-ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00831/AM19/	RLA File :08/24/040/00332/AM19/	Lic.No/Date:0810144385 25.01.2019	Defer Date:26.02.2020
	Decision : D/L letter dt. 28.11.2019 issued to firm reminder to be issued. D/L letter dt. 30.10.2019 reminder dt. 2.12.2019 & final reminder dt. 18.2.2020 issue to firm . The case is deferred & relisted on 26.2.2020.			

178	Case No.: 329/1/83-ALC1/2019	Party Name:AIRO LAM LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
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HQ File :01/83/050/01161/AM19/	RLA File :08/24/040/00171/AM19/	Lic.No/Date:0810144409 28.01.2019	Defer Date:26.02.2020
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Decision :Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.

Case No.:56/11/83-ALC1/2018	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
HQ File :01/83/050/00828/AM19/	RLA File :05/24/040/00624/AM19/	Lic.No/Date:0510409547 31.01.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
AGGLOMERATED LIGNITE 1000 MESH	1kg	DI HYDROGENERATED TALLOW DI METHYL AMMONIUM CHLORIDE(ACTIVE CONTENT- MIN 70%)	0.265kg
		NONYL PHENOL (MONO NONYL PHENOL- MIN 97%)	0.05064kg
		TALL OIL FATTY ACID (FREE FATTY ACID - MIN 95%)	0.03024kg
		TRIETHYLENE TETRAMINE (TETA) (ASSAY, TETA, WT% - MIN 95%)	0.00734kg
		ISO PROPYL ALCOHOL (PURITY - MIN 99%)	0.02000kg
		HUMIC POWDER (HUMIC CONTENT - MIN 50%)	0.89040kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:339/1/83-ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
HQ File :01/83/050/01171/AM19/	RLA File :08/24/040/00287/AM19/	Lic.No/Date:0810144483 05.02.2019	Defer Date:26.02.2020

Decision :Hard copy of application awaited and letter to be issued. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.

Case No.:468/1/83-ALC1/2019	Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
HQ File :01/83/050/01300/AM19/	RLA File :50/24/040/00028/AM19/	Lic.No/Date:5010002506 05.02.2019	Defer Date:26.02.2020

Decision :Hard copy awaited from the firm letter to be issued. The case is deferred & relisted on 26.2.2020.

182	Case No.: 347/1/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01179/AM19/	RLA File :03/94/040/00867/AM19/	Lic.No/Date:0310826851 06.02.2019	Defer Date:26.02.2020
	Decision : D/L dt. 1.10.2019 issued to firm and D/L dt. 16.10.2019 again issued & reminder to be issued . Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

183	Case No.: 350/1/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01182/AM19/	RLA File :03/95/040/01155/AM19/	Lic.No/Date:0310826876 06.02.2019	Defer Date:26.02.2020
	Decision : Hard copy received from the firm D/L to be issued . Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

184	Case No.: 351/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01183/AM19/	RLA File :22/24/040/00083/AM19/	Lic.No/Date:2210016079 06.02.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

185	Case No.: 352/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01184/AM19/	RLA File :22/24/040/00082/AM19/	Lic.No/Date:2210016080 06.02.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

186	Case No.: 357/1/83-ALC1/2019	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/01189/AM19/	RLA File :03/95/040/01169/AM19/	Lic.No/Date:0310826936 08.02.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty	Import Item	Qty
TEXTILE AUXILIARIES : ULTIMA XT LIQUID / ULTIMA XT PLUS LIQUID / ULTIMA MASKA / ULTIMA MASKA NEW / ULTIMA MASKA PLUS / ULTIMA XT NEW / ULTIMA XT CONC / ULTIMA XTS (containing 22.74% Non Volatile solid)	100000KG	SURFACTANT - (FATTY ALCOHOL ETHOXYLATE / POLYETHYLENE GLYCOL / LUTENSOL TO 6)	6000KG
		SILICONE FLUID - CF 6103 (90 x Non volatile solid)	16000KG
		ACETIC ACID	300KG
		HDPE GRANULES (PACKING MATERIAL)	As per packing Policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 359/1/83-ALC1/2019	Party Name: ROSSARI BIOTECH LTD	Meet No/Date: 8/83- ALC1/2019 15.01.2020	Status: Case Approved
HQ File :01/83/050/01191/AM19/	RLA File :03/95/040/01164/AM19/	Lic.No/Date: 0310826965 11.02.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
TEXTILE AUXILIARIES : DREAMFEEL SPRING LIQUID / MARVEL SIM LIQUID / DREAMFEEL SUPER LIQUID / MARVEL KING / MARVEL SUMO / MARVEL NOVA / DREAMFEEL SIM(39.9% Non volatile solid)	100000kg	SURFACTANT (FATTY ALCOHOL ETHOXYLATE / POLYETHYLENE GLYCOL / LUTENSOL TO 6)	14900kg
		SILICONE FLUID - CF 6103	21770kg
		ACETIC ACID	300kg
		HDPE GRANULES (PACKING MATERIAL)	As per packing policy
		_____	_____

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 364/1/83-ALC1/2019	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date: 8/83- ALC1/2019 15.01.2020	Status: Case Deferred
HQ File :01/83/050/01196/AM19/	RLA File :08/24/040/00384/AM19/	Lic.No/Date: 0810144578 12.02.2019	Defer Date: 26.02.2020

Decision :Earlier the file with DPIIT after discussion the file to be sent TE(DNM) . Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.

189	Case No.: 366/1/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01198/AM19/	RLA File :08/24/040/00362/AM19/	Lic.No/Date:0810144584 12.02.2019	Defer Date:26.02.2020
Decision : File with DPIIT for comments . Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.				

190	Case No.: 471/1/83-ALC1/2019	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01303/AM19/	RLA File :50/24/040/00030/AM19/	Lic.No/Date:5010002508 13.02.2019	Defer Date:26.02.2020
Decision : Hard copy of D/L dt. 20.12.2019 issued reminder to be issued. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.				

191	Case No.: 372/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01204/AM19/	RLA File :03/95/040/01187/AM19/	Lic.No/Date:0310827090 15.02.2019	Defer Date:26.02.2020
Decision : File with DPIIT D/L to be issued by DPIIT. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.				

192	Case No.: 377/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01209/AM19/	RLA File :03/95/040/01211/AM19/	Lic.No/Date:0310827131 19.02.2019	Defer Date:26.02.2020
Decision : Hard copy of D/L dt. 21.1.2020 issued and reminder dt. 18.2.2020 issued to firm. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.				

193	Case No.: 550/1/83-ALC1/2019	Party Name:GEREME INDIA LLP	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01382/AM19/	RLA File :05/23/040/00510/AM19/	Lic.No/Date:0510409725 21.02.2019	Defer Date:26.02.2020
Decision : D/L reminder to be issued by DPIIT. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.				

194	Case No.: 388/1/83-ALC1/2019	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01220/AM19/	RLA File :09/24/040/00576/AM19/	Lic.No/Date:0910067208 22.02.2019	Defer Date:26.02.2020
	Decision : Examine the case by DPIIT comments awaited. Case is deferred report awaited from concerned RA. The case is deferred & relisted on 26.2.2020.			

195	Case No.: 481/1/83-ALC1/2019	Party Name:GRINDWELL NORTON LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01313/AM19/	RLA File :03/94/040/00991/AM19/	Lic.No/Date:0310827299 26.02.2019	Defer Date:26.02.2020
	Decision : D/L letter issued on 30.10.2019 Reminder letter issued on 2.12.2019 final reminder issued on 18.2.2020. The case is deferred & relisted on 26.2.2020. The case is deferred & relisted on 26.2.2020			

196	Case No.: 482/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01314/AM19/	RLA File :03/94/040/00897/AM19/	Lic.No/Date:0310827317 26.02.2019	Defer Date:26.02.2020
	Decision : The Committee considered the case as per agenda and heard the arguments of the firm during the personal hearing and called the detailed justification from the firm. The case is deferred & relisted on 26.2.2020.			

197	Case No.: 485/1/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01317/AM19/	RLA File :03/94/040/00896/AM19/	Lic.No/Date:0310827320 26.02.2019	Defer Date:26.02.2020
	Decision : The Committee considered the case as per agenda and heard the arguments of the firm during the personal hearing and called the detailed justification from the firm. The case is deferred & relisted on 26.2.2020.			

198	Case No.: 556/1/83-ALC1/2019	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01388/AM19/	RLA File :05/24/040/00685/AM19/	Lic.No/Date:0510409861 06.03.2019	Defer Date:26.02.2020
	Decision : D/L to be issued by DPIIT. The case is deferred & relisted on 26.2.2020.			

199	Case No.: 561/1/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01393/AM19/	RLA File :08/24/040/00424/AM19/	Lic.No/Date:0810144750 08.03.2019	Defer Date:26.02.2020
	Decision : D/L dt. 28.11.2019 issued to firm reminder to be issued. The case is deferred & relisted on 26.2.2020.			

200	Case No.: 565/1/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01397/AM19/	RLA File :05/23/040/00531/AM19/	Lic.No/Date:0510409912 12.03.2019	Defer Date:26.02.2020
	Decision : Hard copy is awaited from the firm and letter to be issued The case is deferred & relisted on 26.2.2020.			

201	Case No.: 571/1/83-ALC1/2019	Party Name:SAMRAT PHARMACHEM LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01403/AM19/	RLA File :03/95/040/01308/AM19/	Lic.No/Date:0310827709 14.03.2019	Defer Date:26.02.2020
	Decision : Hard copy of letter to be issued. The case is deferred & relisted on 26.2.2020.			

202	Case No.: 90/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01427/AM19/	RLA File :08/24/040/00433/AM19/	Lic.No/Date:0810144836 27.03.2019	Defer Date:26.02.2020
	Decision : Hard copy of letter to be issued. The case is deferred & relisted on 26.2.2020.			

203	Case No.: 91/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01428/AM19/	RLA File :08/24/040/00434/AM19/	Lic.No/Date:0810144849 27.03.2019	Defer Date:26.02.2020
	Decision : Hard copy of letter to be issued. The case is deferred & relisted on 26.2.2020.			

204	Case No.: 93/2/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/01430/AM19/	RLA File :03/95/040/01331/AM19/	Lic.No/Date:0310827955 27.03.2019	Defer Date:26.02.2020
	Decision : D/L letter issued on 31.10.2019 Reminder letter issued on 2.12.2019 and F/Reminder dt. 18.2.2020 issued. The case is deferred & relisted on 26.2.2020.			

205	Case No.: 94/2/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01431/AM19/	RLA File :03/94/040/01096/AM19/	Lic.No/Date:0310827959 27.03.2019	Defer Date:26.02.2020
	Decision : D/L dt. 20.12.2019 issued and reminder dt. 18.2.2020 issued to firm. . The case is deferred & relisted on 26.2.2020.			

206	Case No.: 98/2/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/01435/AM19/	RLA File :08/24/040/00435/AM19/	Lic.No/Date:0810144867 28.03.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	TIN STABILIZER (SHITA STAB MTS-120)	1kg	2-ETHYL HEXYL THIOGLYCOLATE (2-EHTG.)	0.772kg
			METHYL TIN CHLORIDE	0.710kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

207	Case No.: 105/2/83-ALC1/2019	Party Name:DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/01442/AM19/	RLA File :31/83/040/00191/AM19/	Lic.No/Date:3110067354 28.03.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued . The case is deferred & relisted on 26.2.2020.			

208	Case No.: 5/2/83-ALC1/2019	Party Name:TOJO VIKAS INTERNATIONAL PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00005/AM20/	RLA File :05/24/040/00753/AM19/	Lic.No/Date:0510410116 01.04.2019	Defer Date:26.02.2020
	Decision : D/L dt. 30.10.2019 issued reminder dt. 2.12.2019 issued and final reminder dt. 18.2.2020 issued . The case is deferred & relisted on 26.2.2020.			

209	Case No.:8/2/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00008/AM20/	RLA File :03/94/040/01039/AM19/	Lic.No/Date:0310828073 02.04.2019	Defer Date:26.02.2020
	Decision :D/L dt. 27.11.2019 issued to firm reminder to be issued. The case is deferred & relisted on 26.2.2020.			

210	Case No.:11/2/83-ALC1/2019	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00011/AM20/	RLA File :07/24/040/00311/AM19/	Lic.No/Date:0710114739 02.04.2019	Defer Date:26.02.2020
	Decision :Hard copy of letter to be issued. The case is deferred & relisted on 26.2.2020.			

211	Case No.:20/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00020/AM20/	RLA File :03/94/040/01145/AM19/	Lic.No/Date:0310828099 02.04.2019	Defer Date:26.02.2020
	Decision :D/L dt. 30.10.2019 issued to firm reminder to be issued. The case is deferred & relisted on 26.2.2020.			

212	Case No.:16/2/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00016/AM20/	RLA File :03/94/040/00975/AM19/	Lic.No/Date:0310828125 03.04.2019	Defer Date:26.02.2020
	Decision :The Committee considered the case as per agenda and heard the arguments of the firm during the personal hearing and directed them to furnish the complete technical details as per Appendix 4E, showing chemicals reactions, molecular weight of imports and export items and % yield of molar basis. The case is re-listed for 26.2.2020.			

213	Case No.:18/2/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00018/AM20/	RLA File :03/94/040/01135/AM19/	Lic.No/Date:0310828143 03.04.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued . The case is deferred & relisted on 26.2.2020..			

214	Case No.:19/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00019/AM20/	RLA File :03/94/040/01144/AM19/	Lic.No/Date:0310828123 03.04.2019	Defer Date:26.02.2020

Decision :D/L reply received from the firm file to be sent TE(SK). The case is deferred & relisted on 26.2.2020.

215	Case No.: 22/2/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00022/AM20/	RLA File :34/24/040/00304/AM19/	Lic.No/Date:3410045026 04.04.2019	Defer Date:26.02.2020
	Decision : D/L received from the firm file to be sent TE(SK). The case is deferred & relisted on 26.2.2020.			

216	Case No.: 25/2/83-ALC1/2019	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00025/AM20/	RLA File :09/24/040/00618/AM19/	Lic.No/Date:0910067378 08.04.2019	Defer Date:26.02.2020
	Decision : Letter dt. 20.12.2019 for hard copy issued reminder to be issued . The case is deferred & relisted on 26.2.2020.			

217	Case No.: 26/2/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00026/AM20/	RLA File :03/95/040/00022/AM20/	Lic.No/Date:0310828241 09.04.2019	Defer Date:26.02.2020
	Decision : D/L dt. 1.10.2019 issued to firm reply received but reply not proper D/L dt. 21.1.2020 again issued and reminder dt. 14.2.2020 issued . The case is deferred & relisted on 26.2.2020.			

218	Case No.: 29/2/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00029/AM20/	RLA File :08/24/040/00012/AM20/	Lic.No/Date:0810144990 11.04.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is deferred & relisted on 26.2.2020.			

219	Case No.: 40/2/83-ALC1/2019	Party Name:VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00040/AM20/	RLA File :03/95/040/00010/AM20/	Lic.No/Date:0310828394 16.04.2019	Defer Date:26.02.2020
	Decision : D/L dt. 30.10.2019 issued to firm reminder dt. 2.12.2019 issued and final reminder 18.2.2020 to be issued. The case is deferred & relisted on 26.2.2020.			

220	Case No.: 43/2/83-ALC1/2019	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00043/AM20/	RLA File :03/94/040/01105/AM19/	Lic.No/Date:0310828439 22.04.2019	Defer Date:26.02.2020
	Decision : Letter for Hard copy to be issued to the firm. The case is deferred & relisted on 26.2.2020.			

221	Case No.: 58/2/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00058/AM20/	RLA File :03/95/040/00080/AM20/	Lic.No/Date:0310828553 24.04.2019	Defer Date:26.02.2020
	Decision : Hard copy received from the firm. D/L to be issued by TE(SK). The case is deferred & relisted on 26.2.2020.			

222	Case No.: 60/2/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00060/AM20/	RLA File :03/94/040/00032/AM20/	Lic.No/Date:0310828564 24.04.2019	Defer Date:26.02.2020
	Decision : D/L issued by DPIIT reminder to be issued by DPIIT. The case is deferred & relisted on 26.2.2020.			

223	Case No.: 62/2/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00062/AM20/	RLA File :03/95/040/00082/AM20/	Lic.No/Date:0310828601 25.04.2019	Defer Date:26.02.2020
	Decision : D/L reply received from the firm file sent to TE(SK). The case is deferred & relisted on 26.2.2020.			

224	Case No.: 54/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00291/AM20/	RLA File :03/95/040/00044/AM20/	Lic.No/Date:0310828590 25.04.2019	Defer Date:26.02.2020
	Decision : Hard copy of the application letter dt. 28.10.2019 reminder dt. 2.12.2019 and final reminder dt. 14.2.2020 issued The case is deferred & relisted on 26.2.2020.			

225	Case No.: 63/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00063/AM20/	RLA File :32/24/040/00006/AM20/	Lic.No/Date:3210078930 26.04.2019	Defer Date:26.02.2020

Decision :Defer the case D/L to be issued by M/ Steel. The case is deferred & relisted on 26.2.2020.

226	Case No.: 64/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00064/AM20/	RLA File :32/24/040/00005/AM20/	Lic.No/Date:3210078931 26.04.2019	Defer Date:26.02.2020
	Decision : D/L to be issued by M/Steel. The case is relisted on 26.2.2020.			

227

Case No.: 51/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
HQ File :01/83/050/00288/AM20/	RLA File :03/95/040/00045/AM20/	Lic.No/Date:0310828626 26.04.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
(N-1, 3-DIMETHYLBUTYL)-N-PHENYL-P-PHENYLENEDIAMINE. OUR BRAND NAME: PILFLEX 13	1kg	ANILINE	0.335kg
		NITROBENZENE	0.500kg
		MIBK (METHYL ISOBUTYL KETONE)	0.405kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

228	Case No.: 71/2/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00071/AM20/	RLA File :50/24/040/00035/AM19/	Lic.No/Date:5010002521 29.04.2019	Defer Date:26.02.2020
	Decision : Letter hard copy issued on 18.2.2020. The case is relisted on 26.2.2020.			

229	Case No.: 114/2/83-ALC1/2019	Party Name:APL METALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00087/AM20/	RLA File :02/24/040/00010/AM20/	Lic.No/Date:0210209152 06.05.2019	Defer Date:26.02.2020
	Decision : D/L dt. 28.11.2019 issued to firm and reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

230	Case No.: 119/2/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00092/AM20/	RLA File :03/95/040/01159/AM19/	Lic.No/Date:0310828806 07.05.2019	Defer Date:26.02.2020
	Decision :D/L dt. 11.9.2019 issued to firm and reminder on 18.2.2020 issued. The case is relisted on 26.2.2020.			

231	Case No.: 107/2/83-ALC1/2019	Party Name:MADHU HYDROCOLLOIDS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00080/AM20/	RLA File :08/24/040/00047/AM20/	Lic.No/Date:0810145206 08.05.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

232	Case No.: 117/2/83-ALC1/2019	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00090/AM20/	RLA File :09/24/040/00050/AM20/	Lic.No/Date:0910067454 08.05.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	Prepared Opacifier	1000MT	Zircon Sand	945MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

233	Case No.: 123/2/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00096/AM20/	RLA File :05/23/040/00034/AM20/	Lic.No/Date:0510410527 08.05.2019	Defer Date:26.02.2020
	Decision :Letter hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

234	Case No.: 136/2/83-ALC1/2019	Party Name:LUBRIKOTE SPECIALITIES PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00109/AM20/	RLA File :03/95/040/00124/AM20/	Lic.No/Date:0310828999 14.05.2019	Defer Date:26.02.2020
	Decision :D/L dt. 31.7.2019 issued reply received then again D/L dt. 21.1.2020 issued and reminder dt. 18.2.2020 issued . The case is relisted on 26.2.2020.			

235	Case No.:139/2/83-ALC1/2019	Party Name:INDIA GLYCOLS LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00112/AM20/	RLA File :05/23/040/00066/AM20/	Lic.No/Date:0510410588 14.05.2019	Defer Date:26.02.2020
	Decision :Reply received from the firm sent to TE(SK). . The case is relisted on 26.2.2020.			

236	Case No.:135/2/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00108/AM20/	RLA File :35/24/040/00006/AM20/	Lic.No/Date:3510045538 15.05.2019	Defer Date:26.02.2020
	Decision :D/L dt. 16.10.2020 issued to firm reply received and reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

237	Case No.:142/2/83-ALC1/2019	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00115/AM20/	RLA File :31/83/040/00024/AM20/	Lic.No/Date:3110067420 16.05.2019	Defer Date:26.02.2020
	Decision :D/L dt. 20.12.2019 reply received from the firm and to be sent TE(DNM) . The case is relisted on 26.2.2020.			

238	Case No.:1/3/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00120/AM20/	RLA File :08/24/040/00048/AM20/	Lic.No/Date:0810145311 21.05.2019	Defer Date:26.02.2020
	Decision :D/L issued by DPIIT. The case is relisted on 26.2.2020.			

239	Case No.:5/3/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00124/AM20/	RLA File :08/24/040/00064/AM20/	Lic.No/Date:0810145344 23.05.2019	Defer Date:26.02.2020
	Decision :Reply received D/L dt. 28.11.2019 file with TE(DNM). The case is relisted on 26.2.2020.			

240	Case No.:17/3/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00136/AM20/	RLA File :05/24/040/00098/AM20/	Lic.No/Date:0510410690 24.05.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

241	Case No.: 21/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00140/AM20/	RLA File :05/24/040/00092/AM20/	Lic.No/Date:0510410752 28.05.2019	Defer Date:26.02.2020
Decision : Letter issued to firm dt. 18.2.2020 for hard copy of application. The case is relisted on 26.2.2020.				

242	Case No.: 27/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00146/AM20/	RLA File :02/24/040/00150/AM19/	Lic.No/Date:0210209197 28.05.2019	Defer Date:26.02.2020
Decision : File with TE(DNM) for comments. The case is relisted on 26.2.2020.				

243	Case No.: 28/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00147/AM20/	RLA File :02/24/040/00165/AM19/	Lic.No/Date:0210209198 28.05.2019	Defer Date:26.02.2020
Decision : Letter for hard copy of application dt. 20.12.2019 and reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

244	Case No.: 29/3/83-ALC1/2019	Party Name:NOVEL TISSUES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00148/AM20/	RLA File :07/24/040/00010/AM20/	Lic.No/Date:0710114972 28.05.2019	Defer Date:26.02.2020
Decision : D/L issued by DPIIT. The case is relisted on 26.2.2020.				

245	Case No.: 24/3/83-ALC1/2019	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00143/AM20/	RLA File :31/83/040/00036/AM20/	Lic.No/Date:3110067431 29.05.2019	Defer Date:25.03.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT for comments. The case is re-listed for 25.03.2020.				

246	Case No.: 25/3/83-ALC1/2019	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00144/AM20/	RLA File :31/83/040/00037/AM20/	Lic.No/Date:3110067432 29.05.2019	Defer Date:25.03.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT for comments. The case is re-listed for 25.03.2020.			

247	Case No.: 30/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00149/AM20/	RLA File :03/95/040/00202/AM20/	Lic.No/Date:0310829345 30.05.2019	Defer Date:26.02.2020
	Decision : Letter hard copy dt. 18.2.2020 issued to firm. The case is relisted on 26.2.2020.			

248	Case No.: 31/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00150/AM20/	RLA File :03/95/040/00203/AM20/	Lic.No/Date:0310829347 30.05.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

249	Case No.: 34/3/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00153/AM20/	RLA File :29/24/040/00005/AM20/	Lic.No/Date:2910025404 31.05.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

250	Case No.: 35/3/83-ALC1/2019	Party Name:HIMADRI SPECIALITY CHEMICAL LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00154/AM20/	RLA File :02/24/040/00026/AM20/	Lic.No/Date:0210209216 03.06.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

251	Case No.: 36/3/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00155/AM20/	RLA File :02/24/040/00025/AM20/	Lic.No/Date:0210209217 03.06.2019	Defer Date:26.02.2020

Decision :Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.

252	Case No.: 40/3/83-ALC1/2019	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00159/AM20/	RLA File :05/23/040/00089/AM20/	Lic.No/Date:0510410800 03.06.2019	Defer Date:26.02.2020
Decision : D/L issued by DPIIT. Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

253	Case No.: 43/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00162/AM20/	RLA File :04/24/040/00047/AM20/	Lic.No/Date:0410165670 03.06.2019	Defer Date:26.02.2020
Decision : D/L dt. 13.11.2019 issued by DPIIT. The case is relisted on 26.2.2020.				

254	Case No.: 44/3/83-ALC1/2019	Party Name:VIKAS ECOTECH LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00163/AM20/	RLA File :05/24/040/00122/AM20/	Lic.No/Date:0510410811 04.06.2019	Defer Date:26.02.2020
Decision : Letter dt. 18.2.2020 for hard copy issued. Final reminder to be issued. The case is relisted on 26.2.2020.				

255	Case No.: 45/3/83-ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00164/AM20/	RLA File :34/24/040/00070/AM20/	Lic.No/Date:3410045190 04.06.2019	Defer Date:26.02.2020
Decision : D/L dt. 27.8.2019 issued for hard copy.and reminder dt. 18.2.2020 issued. Final reminder to be issued. The case is relisted on 26.2.2020.				

256	Case No.: 46/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00165/AM20/	RLA File :05/24/040/00126/AM20/	Lic.No/Date:0510410823 06.06.2019	Defer Date:26.02.2020
Decision : Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

257	Case No.: 47/3/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:0510410834	Defer Date:

:01/83/050/00166/AM20/ :05/24/040/00138/AM20/ 06.06.2019

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Cracked Heel Balm	40000KG	1 Radia 7336 (Decyl oleate)	7694.625KG
Cracked Heel Repair Cream K+	10000KG	2 Dimethicone DC-200, 100 CST	7694.625KG
		3 Chlorphenesin	260.10KG
		4 Paraffin Wax 60-63	1700KG
Cracked Heels Cream Active Repair K+	15000KG	5 Cynergy TK	86.70KG
		6 Lanolin	4335KG
		7 D-Panthenol	606.90KG
		8 White Soft Paraffin	4250KG
		9 Carbomer Ultrez 10	303.45KG
Cracked Heels Foot Cream	20000KG	10 Euxyl K340	867KG
		11 Isolan GPS	8561.625KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

258	Case No.: 52/3/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00171/AM20/	RLA File :32/24/040/00020/AM20/	Lic.No/Date:3210078988 07.06.2019	Defer Date:26.02.2020
Decision : D/L to be issued by DPIIT. The case is relisted on 26.2.2020..				

259	Case No.: 54/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00173/AM20/	RLA File :05/24/040/00141/AM20/	Lic.No/Date:0510410856 07.06.2019	Defer Date:26.02.2020
Decision : Letter hard copy of application dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

260	Case No.: 58/3/83-ALC1/2019	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00177/AM20/	RLA File :05/23/040/00095/AM20/	Lic.No/Date:0510410878 11.06.2019	Defer Date:26.02.2020
Decision : Letter for hard copy dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

261	Case No.: 62/3/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00181/AM20/	RLA File :03/94/040/00159/AM20/	Lic.No/Date:0310829580 12.06.2019	Defer Date:26.02.2020

Decision :Letter to be issued for hard copy. The case is relisted on 26.2.2020.

262	Case No.: 67/3/83-ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00186/AM20/	RLA File :10/24/040/00019/AM20/	Lic.No/Date:1010060206 14.06.2019	Defer Date:26.02.2020
Decision : D/L dt. 9.12.2019 issued by DPIIT and reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

263	Case No.: 69/3/83-ALC1/2019	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00188/AM20/	RLA File :66/24/040/00002/AM20/	Lic.No/Date:6610000034 17.06.2019	Defer Date:26.02.2020
Decision : Letter to be issued for hard copy . The case is relisted on 26.2.2020.				

264	Case No.: 70/3/83-ALC1/2019	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00189/AM20/	RLA File :09/24/040/00135/AM20/	Lic.No/Date:0910067675 18.06.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

265	Case No.: 71/3/83-ALC1/2019	Party Name:AVH PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00190/AM20/	RLA File :03/94/040/00154/AM20/	Lic.No/Date:0310829753 18.06.2019	Defer Date:26.02.2020
Decision : D/L reply received and sent to DPIIT. The case is relisted on 26.2.2020.				

266	Case No.: 73/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00192/AM20/	RLA File :08/24/040/00354/AM19/	Lic.No/Date:0810145539 19.06.2019	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				

267	Case No.: 74/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00193/AM20/	RLA File :08/24/040/00356/AM19/	Lic.No/Date:0810145540 19.06.2019	Defer Date:26.02.2020

Decision :Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.

268	Case No.: 75/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00194/AM20/	RLA File :08/24/040/00423/AM19/	Lic.No/Date:0810145541 19.06.2019	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				

269	Case No.: 85/3/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00204/AM20/	RLA File :24/24/040/00012/AM20/	Lic.No/Date:2410042788 20.06.2019	Defer Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				

270	Case No.: 82/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00201/AM20/	RLA File :03/94/040/00232/AM20/	Lic.No/Date:0310829835 21.06.2019	Defer Date:
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT. The case is re-listed for 25.03.2020.				

271	Case No.: 83/3/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00202/AM20/	RLA File :03/95/040/00248/AM20/	Lic.No/Date:0310829836 21.06.2019	Defer Date:26.02.2020
Decision : Hard copy letter dt. 31.12.2019 issued and reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

272	Case No.: 84/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00203/AM20/	RLA File :03/94/040/00233/AM20/	Lic.No/Date:0310829837 21.06.2019	Defer Date:25.03.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT. The case is re-listed for 25.03.2020.				

273	Case No.: 86/3/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00205/AM20/	RLA File :03/94/040/00138/AM20/	Lic.No/Date:0310829871 24.06.2019	Defer Date:26.02.2020
	Decision :D/L for hard copy to be issued . The case is relisted on 26.2.2020.			

274	Case No.: 91/3/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00210/AM20/	RLA File :06/24/040/00015/AM20/	Lic.No/Date:0610039210 24.06.2019	Defer Date:26.02.2020
	Decision :D/L dt. 28.11.2019 issued to firm reminder to be issued. The case is relisted on 26.2.2020.			

275	Case No.: 101/3/83-ALC1/2019	Party Name:EXCELEX BIOPOLYMERS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00220/AM20/	RLA File :09/24/040/00152/AM20/	Lic.No/Date:0910067695 26.06.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

276	Case No.: 102/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00221/AM20/	RLA File :05/24/040/00188/AM20/	Lic.No/Date:0510411058 26.06.2019	Defer Date:26.02.2020
	Decision :Letter dt. 31.12.2020 issued to firm for hard copy reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

277	Case No.: 105/3/83-ALC1/2019	Party Name: PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00224/AM20/	RLA File :05/24/040/00180/AM20/	Lic.No/Date:0510411069 27.06.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to based on M/No 6/83 held on 19.9.2018 the firm has further submitted production consumption data and ratify the norms as under:

Export Item	Qty	Import item	Qty
ORGANOPHILIC CLAY	680400kg	MONTMOROLINITE CLAY / BENTONITE MOISTURE 15% MAX IMUM	0.722kg
		DIHYDROGENATED TALLOW BENZYL METHYL AMMONIUM CHLORIDE / DIHYDROGENATED TALLOW DIMETHYL AMMONIUM CHLORIDE PURITY - MINIMUM 70%	0.500kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

278	Case No.: 71/8/83-ALC1/2019	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00535/AM20/	RLA File :05/23/040/00128/AM20/	Lic.No/Date:0510411073 27.06.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

279	Case No.: 107/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00226/AM20/	RLA File :04/24/040/00064/AM20/	Lic.No/Date:0410165782 28.06.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

280	Case No.: 66/8/83-ALC1/2019	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00530/AM20/	RLA File :05/23/040/00118/AM20/	Lic.No/Date:0510411090 28.06.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

281	Case No.: 110/3/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00229/AM20/	RLA File :08/24/040/00103/AM20/	Lic.No/Date:0810145599 01.07.2019	Defer Date:26.02.2020

Decision : D/L dt. 27.11.2019 issued to firm again D/L dt. 21.1.2020 issued and reminder dt. 18.2.2020 issued. Final reminder to be issued. The case is relisted on 26.2.2020..

282	Case No.: 112/3/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00231/AM20/	RLA File :08/24/040/00093/AM20/	Lic.No/Date:0810145608 01.07.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

283	Case No.: 113/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00232/AM20/	RLA File :08/24/040/00105/AM20/	Lic.No/Date:0810145617 02.07.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

284	Case No.: 116/3/83-ALC1/2019	Party Name:RASIK PRODUCTS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00235/AM20/	RLA File :06/24/040/00020/AM20/	Lic.No/Date:0610039225 02.07.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

285	Case No.: 6/4/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00243/AM20/	RLA File :06/24/040/00023/AM20/	Lic.No/Date:0610039234 04.07.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued from the firm The case is relisted on 26.2.2020.			

286	Case No.: 8/4/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00245/AM20/	RLA File :02/24/040/00055/AM20/	Lic.No/Date:0210209302 05.07.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued from the firm The case is relisted on 26.2.2020.			

287	Case No.: 9/4/83-ALC1/2019	Party Name:WATERPROOF CORPORATION PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310830148	Defer

:01/83/050/00246/AM20/	:03/95/040/00288/AM20/	08.07.2019	Date:26.02.2020
Decision :Letter for hard copy to be issued from the firm The case is relisted on 26.2.2020.			

288	Case No.:11/4/83-ALC1/2019	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00248/AM20/	RLA File :34/24/040/00118/AM20/	Lic.No/Date:3410045266 08.07.2019	Defer Date:26.02.2020
	Decision :D/L from TE(SK) to be issued. The case is relisted on 26.2.2020.			

289	Case No.:12/4/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00249/AM20/	RLA File :08/24/040/00113/AM20/	Lic.No/Date:0810145665 09.07.2019	Defer Date:26.02.2020
	Decision :D/L dt. 2.8.2019 issued to firm reminder to be issued. The case is relisted on 26.2.2020.			

290	Case No.:14/4/83-ALC1/2019	Party Name:PACIFIC INDUSTRIES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00251/AM20/	RLA File :13/24/040/00157/AM20/	Lic.No/Date:1310049350 09.07.2019	Defer Date:26.02.2020
	Decision :D/L sent by DPIIT reminder to be issued. The case is relisted on 26.2.2020.			

291	Case No.:15/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00252/AM20/	RLA File :09/24/040/00161/AM20/	Lic.No/Date:0910067762 10.07.2019	Defer Date:26.02.2020
	Decision :D/L dt. 30.10.2019 issued reminder dt. 2.12.2019 issued and final reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

292	Case No.:17/4/83-ALC1/2019	Party Name:TIKI TAR DANOSA (INDIA) PVT. LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00254/AM20/	RLA File :34/24/040/00054/AM20/	Lic.No/Date:3410045276 10.07.2019	Defer Date:26.02.2020
	Decision :Hard copy of application letter to be issued . The case is relisted on 26.2.2020.			

293	Case No.:18/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810145689	Defer

:01/83/050/00255/AM20/	:08/24/040/00124/AM19/	11.07.2019	Date:26.02.2020
Decision :Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

294	Case No.:19/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00256/AM20/	RLA File :08/24/040/00366/AM18/	Lic.No/Date:0810145690 11.07.2019	Defer Date:26.02.2020
Decision :Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				

295	Case No.:23/4/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00260/AM20/	RLA File :32/24/040/00029/AM20/	Lic.No/Date:3210079022 12.07.2019	Defer Date:26.02.2020
Decision :Reminder to M/O Steel for comments. The case is relisted on 26.2.2020.				

296	Case No.:26/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00263/AM20/	RLA File :08/24/040/00288/AM19/	Lic.No/Date:0810145732 17.07.2019	Defer Date:26.02.2020
Decision :Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				

297	Case No.:32/4/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00269/AM20/	RLA File :05/23/040/00157/AM20/	Lic.No/Date:0510411307 19.07.2019	Defer Date:26.02.2020
Decision :Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				

298	Case No.:35/4/83-ALC1/2019	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00272/AM20/	RLA File :03/94/040/00327/AM20/	Lic.No/Date:0310830522 24.07.2019	Defer Date:26.02.2020
Decision :Letter hard copy to be issued . The case is relisted on 26.2.2020.				

299	Case No.: 37/4/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00274/AM20/	RLA File :05/23/040/00156/AM20/	Lic.No/Date:0510411341 24.07.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

300	Case No.: 38/4/83-ALC1/2019	Party Name:ORIENT ABRASIVES LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00275/AM20/	RLA File :03/95/040/00385/AM20/	Lic.No/Date:0310830572 25.07.2019	Defer Date:26.02.2020
Decision : File with DPIIT for examine. The case is relisted on 26.2.2020.				

301	Case No.: 45/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00282/AM20/	RLA File :09/24/040/00223/AM20/	Lic.No/Date:0910067835 25.07.2019	Defer Date:26.02.2020
Decision : D/L dt. 28.10.2019 issued reminder dt. 2.12.2019 issued and final reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

302	Case No.: 46/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00283/AM20/	RLA File :09/24/040/00219/AM20/	Lic.No/Date:0910067837 25.07.2019	Defer Date:26.02.2020
Decision : D/L dt. 28.10.2019 issued reminder dt. 2.12.2019 issued and final reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020				

303	Case No.: 49/4/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00286/AM20/	RLA File :29/24/040/00009/AM20/	Lic.No/Date:2910025419 25.07.2019	Defer Date:26.02.2020
Decision : Hard copy received and D/L dt. 21.1.2020 reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.				

304	Case No.: 41/4/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00278/AM20/	RLA File :03/95/040/00427/AM20/	Lic.No/Date:0310830596 26.07.2019	Defer Date:26.02.2020

Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.

305	Case No.: 48/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00285/AM20/	RLA File :03/95/040/00245/AM20/	Lic.No/Date:0310830642 29.07.2019	Defer Date:26.02.2020
	Decision : Hard copy received D/L dt. 21.1.2020 reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

306	Case No.: 52/4/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00289/AM20/	RLA File :03/95/040/00442/AM20/	Lic.No/Date:0310830679 30.07.2019	Defer Date:26.02.2020
	Decision : D/L dt. 31.12.2019 for hard copy & reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020			

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Case No.: 56/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
HQ File :01/83/050/00293/AM20/	RLA File :03/95/040/00246/AM20/	Lic.No/Date:0310830729 01.08.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import item	Qty
TETRABENZYL THIURAM DISULFIDE (TBZTD) Our Brand name: -PILCURE TBZTD	1kg	Dibenzylamine (DBA)	0.822kg
		Carbon disulfide	0.349kg
		Caustic soda	0.167kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

308	Case No.: 57/4/83-ALC1/2019	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00294/AM20/	RLA File :02/24/040/00061/AM20/	Lic.No/Date:0210209341 01.08.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

309	Case No.: 58/4/83-ALC1/2019	Party Name:GIRIDHAR TECHFAB PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810145906	Defer

:01/83/050/00295/AM20/	:08/24/040/00127/AM20/	02.08.2019	Date:26.02.2020
Decision :Letter hard copy to be issued. The case is relisted on 26.2.2020.			

310	Case No.: 60/4/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00297/AM20/	RLA File :03/95/040/00436/AM20/	Lic.No/Date:0310830796 05.08.2019	Defer Date:26.02.2020
	Decision :Letter hard copy to be issued. The case is relisted on 26.2.2020.			

311	Case No.: 61/4/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00298/AM20/	RLA File :03/95/040/00438/AM20/	Lic.No/Date:0310830797 05.08.2019	Defer Date:26.02.2020
	Decision :Letter hard copy to be issued. The case is relisted on 26.2.2020.			

312	Case No.: 1/5/83-ALC1/2019	Party Name:ANAR CHEMICALS LLP	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00299/AM20/	RLA File :08/24/040/00148/AM20/	Lic.No/Date:0810145921 07.08.2019	Defer Date:26.02.2020
	Decision :D/L issued reminder to be issued.The case is relisted on 26.2.2020..			

313	Case No.: 2/5/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00300/AM20/	RLA File :03/95/040/00439/AM20/	Lic.No/Date:0310830893 08.08.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

314	Case No.: 3/5/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00301/AM20/	RLA File :03/95/040/00366/AM20/	Lic.No/Date:0310830901 08.08.2019	Defer Date:26.02.2020
	Decision :Letter hard copy of application to be issued. The case is relisted on 26.2.2020.			

315	Case No.: 5/5/83-ALC1/2019	Party Name:COLOR MAX,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00303/AM20/	RLA File :32/24/040/00031/AM20/	Lic.No/Date:3210079057 08.08.2019	Defer Date:26.02.2020
	Decision :D/L dt. 31.12.11.2010 issued to firm reminder dt. 18.2.2020 issued. The case is			

relisted on 26.2.2020.

316	Case No.: 6/5/83-ALC1/2019	Party Name:GLEN INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00304/AM20/	RLA File :02/24/040/00070/AM20/	Lic.No/Date:0210209361 08.08.2019	Defer Date:26.02.2020
Decision : Letter hard copy to be issued The case is relisted on 26.2.2020.				

317	Case No.: 7/5/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00305/AM20/	RLA File :32/24/040/00032/AM20/	Lic.No/Date:3210079058 08.08.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

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Case No.: 8/5/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Approved
HQ File :01/83/050/00306/AM20/	RLA File :31/83/040/00072/AM20/	Lic.No/Date:3110067497 08.08.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:- with Nil wastage.			
Export Item	Qty	Import Item	Qty
India Piperita Oil (containing 4.55% Cineol Natural)	72000kg	Cineol Natural	3272.400kg
Spearmint Rectified High Carvone Fraction, Natural (Containing 90.9% Spearmint Oil Rectified)	43200kg	Spearmint Oil Rectified	39268.800kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

319	Case No.:12/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00310/AM20/	RLA File :05/24/040/00264/AM20/	Lic.No/Date:0510411481 09.08.2019	Defer Date:26.02.2020
Decision :Letter to be issued to concerned RA to call for report how Advance Authorization issued for prohibited item of import.The case is relisted on 26.2.2020.				

320	Case No.:15/5/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00313/AM20/	RLA File :03/94/040/00394/AM20/	Lic.No/Date:0310830970 14.08.2019	Defer Date:26.02.2020
Decision :Letter for hard copy of application to be issued. The case is relisted on 26.2.2020.				

321	Case No.:20/5/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00318/AM20/	RLA File :04/24/040/00083/AM20/	Lic.No/Date:0410165972 19.08.2019	Defer Date:26.02.2020
Decision :Letter for hard copy of application to be issued. The case is relisted on 26.2.2020.				

322	Case No.:67/8/83-ALC1/2019	Party Name:D J S PRINTERS PVT. LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00531/AM20/	RLA File :05/23/040/00190/AM20/	Lic.No/Date:0510411543 19.08.2019	Defer Date:26.02.2020
Decision :Letter for hard copy of application to be issued. The case is relisted on 26.2.2020				

323	Case No.:24/5/83-ALC1/2019	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00322/AM20/	RLA File :05/24/040/00295/AM20/	Lic.No/Date:0510411565 20.08.2019	Defer Date:26.02.2020
Decision :Letter for hard copy of application to be issued. The case is relisted on 26.2.2020				

324	Case No.:28/5/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00326/AM20/	RLA File :05/24/040/00300/AM20/	Lic.No/Date:0510411593 22.08.2019	Defer Date:26.02.2020
Decision :Letter for hard copy of application to be issued. The case is relisted on 26.2.2020				

325	Case No.: 29/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00327/AM20/	RLA File :05/24/040/00280/AM20/	Lic.No/Date:0510411594 22.08.2019	Defer Date:26.02.2020
Decision : D/L to be issued for hard copy. The case is relisted on 26.2.2020.				

326	Case No.: 30/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00328/AM20/	RLA File :05/24/040/00279/AM20/	Lic.No/Date:0510411596 22.08.2019	Defer Date:26.02.2020
Decision : Letter hard copy of application to be issued. The case is relisted on 26.2.2020.				

327	Case No.: 32/5/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00330/AM20/	RLA File :05/23/040/00202/AM20/	Lic.No/Date:0510411606 22.08.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty recommended per kg of export
SCENTED WAX CANDLES IN ASSORTED COLOURS,SIZES AND SHAPES HANDICRAFT WAX CANDLES	100000kg	PARAFFIN WAX WAX	0.509kg
		PALM WAX WAX	0.438kg
		MICRO CRYSTALLINE WAX WAX	0.023kg
		FRAGRANCE FRAGRANCE	0.020kg (Subject to 8% FOB value of export
		WICKS WICKS	0.002kg
		COLOUR COLOUR	0.002kg
		LIGHT STABILIZER/CYA SORB/RICHVIN/CS STABILIZER STABILIZER	0.003
		POLYMER VYBAR/POLYBOOST/AC WAX CHEMICAL CHEMICALS	0.002kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

328	Case No.: 72/8/83-ALC1/2019	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00536/AM20/	RLA File :03/94/040/00409/AM20/	Lic.No/Date:0310831157 22.08.2019	Defer Date:26.02.2020
Decision : Letter to be issued for hard copy. The case is relisted on 26.2.2020.				

329	Case No.: 41/5/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00339/AM20/	RLA File :10/24/040/00042/AM20/	Lic.No/Date:1010060254 26.08.2019	Defer Date:26.02.2020
Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.				

330	Case No.: 40/5/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00338/AM20/	RLA File :03/94/040/00424/AM20/	Lic.No/Date:0310831276 28.08.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

331	Case No.: 43/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00341/AM20/	RLA File :05/24/040/00313/AM20/	Lic.No/Date:0510411650 28.08.2019	Defer Date:26.02.2020
Decision : Letter for hard copy of application to be issued. The case is relisted on 26.2.2020.				

332	Case No.: 44/5/83-ALC1/2019	Party Name:SIDH MASTERBATCHES (P) LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00342/AM20/	RLA File :05/24/040/00298/AM20/	Lic.No/Date:0510411651 28.08.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

333	Case No.: 45/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00343/AM20/	RLA File :05/24/040/00312/AM20/	Lic.No/Date:0510411652 28.08.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

334	Case No.: 55/5/83-ALC1/2019	Party Name:MARUDHAR STONEX LLP	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00353/AM20/	RLA File :13/24/040/00162/AM20/	Lic.No/Date:1310049386 28.08.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
335	Case No.: 46/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00344/AM20/	RLA File :08/24/040/00403/AM18/	Lic.No/Date:0810146063 29.08.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
336	Case No.: 50/5/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00348/AM20/	RLA File :03/95/040/00532/AM20/	Lic.No/Date:0310831320 30.08.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
337	Case No.: 53/5/83-ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00351/AM20/	RLA File :08/24/040/00081/AM20/	Lic.No/Date:0810146087 03.09.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
338	Case No.: 54/5/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00352/AM20/	RLA File :05/23/040/00215/AM20/	Lic.No/Date:0510411728 03.09.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			
339	Case No.: 58/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00356/AM20/	RLA File :05/24/040/00324/AM20/	Lic.No/Date:0510411744 04.09.2019	Defer Date:26.02.2020
	Decision : call for report from concerned RA D/L to be issued . The case is relisted on 26.2.2020			

340	Case No.: 59/5/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00357/AM20/	RLA File :05/23/040/00213/AM20/	Lic.No/Date:0510411746 04.09.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

341	Case No.: 2/6/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00363/AM20/	RLA File :02/24/040/00085/AM20/	Lic.No/Date:0210209418 04.09.2019	Defer Date:26.02.2020
	Decision : File to be sent TE(SK). The case is relisted on 26.2.2020.			

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Case No.: 63/5/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
HQ File :01/83/050/00361/AM20/	RLA File :03/94/040/00446/AM20/	Lic.No/Date:0310831389 05.09.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item No 1	Qty	Import Item	Qty
Thiophanate Methyl Technical 96% TO 97%	10000kg	METHYL CHLORO FORMATE	6040kg
		METHYL CHLORO FORMATE	6570kg
		O-PHENYLENEDIAMINE	3210kg
Export Item No 2	Qty	Import Item	Qty
Thiophanate Methyl 70% WP	66955kg	METHYL CHLORO FORMATE	25960kg
		SODIUM THIOCYANATE	31737kg
		O-PHENYLENEDIAMINE	14790kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

343	Case No.: 3/6/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00364/AM20/	RLA File :35/24/040/00018/AM20/	Lic.No/Date:3510045595 05.09.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.			

344	Case No.: 6/6/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00367/AM20/	RLA File :34/24/040/00038/AM20/	Lic.No/Date:3410045421 05.09.2019	Defer Date:26.02.2020
	Decision : D/L reply received from the firm and sent to TE(SK) The case is relisted on 26.2.2020.			

345	Case No.: 4/6/83-ALC1/2019	Party Name:MESO CARBON INDIA PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00365/AM20/	RLA File :08/24/040/00177/AM20/	Lic.No/Date:0810146109 06.09.2019	Defer Date:26.02.2020
	Decision : D/L issued reminder to be issued. The case is relisted on 26.2.2020.			

346	Case No.: 5/6/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00366/AM20/	RLA File :06/24/040/00041/AM20/	Lic.No/Date:0610039284 06.09.2019	Defer Date:26.02.2020
	Decision : D/L letter 20.12.2019 issued to firm for hard copy reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

347	Case No.: 7/6/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00368/AM20/	RLA File :03/95/040/00527/AM20/	Lic.No/Date:0310831428 09.09.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.			

348	Case No.: 8/6/83-ALC1/2019	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00369/AM20/	RLA File :02/24/040/00093/AM20/	Lic.No/Date:0210209433 11.09.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.			

349	Case No.: 10/6/83-ALC1/2019	Party Name:MANMOHAN SINGH MARKETING INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00371/AM20/	RLA File :56/24/040/00014/AM20/	Lic.No/Date:5610005680 12.09.2019	Defer Date:26.02.2020
	Decision : Letter received from the firm file to be sent DPIIT.The case is relisted on			

26.2.2020.

350	Case No.: 11/6/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00372/AM20/	RLA File :05/24/040/00333/AM20/	Lic.No/Date:0510411816 12.09.2019	Defer Date:26.02.2020
	Decision : File with DPIIT. The case is relisted on 26.2.2020.			

351	Case No.: 12/6/83-ALC1/2019	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00373/AM20/	RLA File :05/23/040/00230/AM20/	Lic.No/Date:0510411820 12.09.2019	Defer Date:26.02.2020
	Decision : Reply received from the firm file sent to TE(SK). The case is relisted on 26.2.2020.			

352	Case No.: 14/6/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00375/AM20/	RLA File :03/95/040/00583/AM20/	Lic.No/Date:0310831529 13.09.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.			

353	Case No.: 15/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00376/AM20/	RLA File :08/24/040/00189/AM20/	Lic.No/Date:0810146174 13.09.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.			

354	Case No.: 16/6/83-ALC1/2019	Party Name:R.K. JEWELS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00377/AM20/	RLA File :05/24/040/00326/AM20/	Lic.No/Date:0510411829 13.09.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.			

355	Case No.: 18/6/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00379/AM20/	RLA File :03/94/040/00467/AM20/	Lic.No/Date:0310831583 16.09.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. The case is relisted on 26.2.2020.			

356	Case No.:17/6/83-ALC1/2019	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00378/AM20/	RLA File :08/24/040/00186/AM20/	Lic.No/Date:0810146176 16.09.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

357	Case No.:22/6/83-ALC1/2019	Party Name:SUMITOMO CHEMICAL INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00383/AM20/	RLA File :03/95/040/00590/AM20/	Lic.No/Date:0310831619 18.09.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

358	Case No.:24/6/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00385/AM20/	RLA File :02/24/040/00096/AM20/	Lic.No/Date:0210209451 20.09.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

359	Case No.:25/6/83-ALC1/2019	Party Name:GRINDWELL NORTON LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00386/AM20/	RLA File :03/94/040/00458/AM20/	Lic.No/Date:0310831728 23.09.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

360

Case No.:27/6/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Approved
HQ File :01/83/050/00388/AM20/	RLA File :03/95/040/00622/AM20/	Lic.No/Date:0310831731 23.09.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-with 1% wastage.			
Export Item	Qty	Import Item	Qty
STERPHOS FEP 530 (BU2977) (Phosphated sester of nonyl phenol ethoxylate)	120000kg	NONYL PHENOL	61609kg
		ETHYLENE OXIDE	44809kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

361	Case No.:28/6/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00389/AM20/	RLA File :05/23/040/00243/AM20/	Lic.No/Date:0510411914 24.09.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			
362	Case No.:29/6/83-ALC1/2019	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00390/AM20/	RLA File :07/24/040/00138/AM20/	Lic.No/Date:0710115464 24.09.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
363	Case No.:30/6/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00391/AM20/	RLA File :03/95/040/00626/AM20/	Lic.No/Date:0310831796 25.09.2019	Defer Date:26.02.2020
	Decision : Hard copy received D/L dt. 31.1.2020 reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020..			
364	Case No.:31/6/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00392/AM20/	RLA File :03/95/040/00635/AM20/	Lic.No/Date:0310831838 26.09.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
365	Case No.:32/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00393/AM20/	RLA File :08/24/040/00200/AM20/	Lic.No/Date:0810146237 26.09.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
366	Case No.:33/6/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:2210016268	Defer

:01/83/050/00394/AM20/	:22/24/040/00046/AM20/	26.09.2019	Date:26.02.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

367	Case No.: 34/6/83-ALC1/2019	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00395/AM20/	RLA File :05/23/040/00257/AM20/	Lic.No/Date:0510411971 27.09.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Self Adhesive Paper 155 GSM +/- 10%	10000000 Sqmeter	1 Coated Paper 80 GSM +/-10%	10400000 Sqmeter
Self Adhesive Paper 148 GSM +/- 10%	1000000 Sqmeter	2 Glassine Paper 57 GSM +/- 10%	10400000 Sqmeter
Self Adhesive Paper 150 GSM +/- 10%	1000000 Sqmeter	3 Solprene - Butadiene - styrene polymer	37726kg
Self Adhesive Film 123 GSM +/- 10%	2000000 Sqmeter		
		4 Westrez - Rosin Ester	83220kg
		5 Coated Paper 75 GSM +/- 10%	1040000 Sqmeter
		6 Glassine Paper 57 GSM +/- 10%	1040000 Sqmeter
		7 Solprene - Butadiene- styrene polymer	2762kg
		8 Galssine Paper 57 GSM +/- 10%	1040000 Sqmeter
		9 Solprene - Butadiene- styrene polymer	3665kg
		10 Westrez - Rosin Ester	8084kg
		11. Glassine Paper 57 GSM +/- 10%	2080000 Sqmeter
		12. Solprene - Butadiene- styrene polymer	7330kg
		13 Westrez - Rosin Ester	16168kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

368	Case No.: 35/6/83-ALC1/2019	Party Name:KRISHNA ISHIZAKI AUTO LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00396/AM20/	RLA File :05/23/040/00256/AM20/	Lic.No/Date:0510411972 27.09.2019	Defer Date:26.02.2020

Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.

369	Case No.: 39/6/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00400/AM20/	RLA File :06/24/040/00042/AM20/	Lic.No/Date:0610039301 30.09.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

370	Case No.: 41/6/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00402/AM20/	RLA File :32/24/040/00054/AM20/	Lic.No/Date:3210079132 30.09.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

371	Case No.: 43/6/83-ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00404/AM20/	RLA File :03/94/040/00512/AM20/	Lic.No/Date:0310831955 01.10.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued . The case is relisted on 26.2.2020.				

372	Case No.: 44/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00405/AM20/	RLA File :08/24/040/00211/AM20/	Lic.No/Date:0810146259 01.10.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

373	Case No.: 49/6/83-ALC1/2019	Party Name:JAQUAR & COMPANY PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00410/AM20/	RLA File :05/23/040/00248/AM20/	Lic.No/Date:0510412004 03.10.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

374	Case No.: 51/6/83-ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00412/AM20/	RLA File :05/23/040/00258/AM20/	Lic.No/Date:0510412036 07.10.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

375	Case No.: 1/7/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00415/AM20/	RLA File :06/24/040/00048/AM20/	Lic.No/Date:0610039307 09.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

376	Case No.: 52/6/83-ALC1/2019	Party Name:VICTORY CHEMICALS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00413/AM20/	RLA File :03/95/040/00679/AM20/	Lic.No/Date:0310832119 10.10.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item		Qty	Import Item	Qty
CALCIUM HYPOPHOSPHITE		1kg	SODIUM HYPOPHOSPHITE	1.385kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

377	Case No.: 2/7/83-ALC1/2019	Party Name:SUPER CIRCLE AUTO LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00416/AM20/	RLA File :05/24/040/00374/AM20/	Lic.No/Date:0510412067 10.10.2019	Defer Date:26.02.2020
	Decision : Hard copy of received from the firm file with DPIIT. The case is relisted on 26.2.2020.			

378	Case No.: 3/7/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00417/AM20/	RLA File :05/23/040/00271/AM20/	Lic.No/Date:0510412074 10.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy of application to be issued. The case is relisted on 26.2.2020.			

379	Case No.: 8/7/83-ALC1/2019	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00422/AM20/	RLA File :08/24/040/00216/AM20/	Lic.No/Date:0810146312 11.10.2019	Defer Date:26.02.2020
	Decision : Hard copy received from the firm D/L dt. 5.2.2020 issued to firm. The case is relisted on 26.2.2020.			

380	Case No.:9/7/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00423/AM20/	RLA File :07/24/040/00150/AM20/	Lic.No/Date:0710115552 11.10.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued .The case is relisted on 26.2.2020.			

381	Case No.:10/7/83-ALC1/2019	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00424/AM20/	RLA File :05/23/040/00277/AM20/	Lic.No/Date:0510412117 15.10.2019	Defer Date:26.02.2020
	Decision :Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

382	Case No.:11/7/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00425/AM20/	RLA File :05/23/040/00280/AM20/	Lic.No/Date:0510412129 15.10.2019	Defer Date:26.02.2020
	Decision :Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

383	Case No.:12/7/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00426/AM20/	RLA File :08/24/040/00179/AM20/	Lic.No/Date:0810146345 15.10.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued . The case is relisted on 26.2.2020.			

384	Case No.:13/7/83-ALC1/2019	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00427/AM20/	RLA File :09/24/040/00343/AM20/	Lic.No/Date:0910068089 15.10.2019	Defer Date:26.02.2020
	Decision :Letter hard copy to be issued. The case is relisted on 26.2.2020.			

385	Case No.:14/7/83-ALC1/2019	Party Name:MICRON PLATERS	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00428/AM20/	RLA File :03/95/040/00663/AM20/	Lic.No/Date:0310832250 16.10.2019	Defer Date:26.02.2020
	Decision :Hard copy received from the firm D/L dt. 31.1.20 reminder dt. 18.2.20 issued. The case is relisted on 26.2.2020.			

386	Case No.:16/7/83-ALC1/2019	Party Name:TMS ALOXIN GLOBAL MANUFACTURING PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00430/AM20/	RLA File :34/24/040/00210/AM20/	Lic.No/Date:3410045539 16.10.2019	Defer Date:26.02.2020
Decision : File with DPIIT for examine. The case is relisted on 26.2.2020.				

387	Case No.:17/7/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00431/AM20/	RLA File :05/23/040/00282/AM20/	Lic.No/Date:0510412163 17.10.2019	Defer Date:26.02.2020
Decision : Letter for hard copy of application to be issued. The case is relisted on 26.2.2020.				

388	Case No.:18/7/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Approved
	HQ File :01/83/050/00432/AM20/	RLA File :03/95/040/00709/AM20/	Lic.No/Date:0310832270 17.10.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-				
388	Export Item	Qty	Import Item	Qty
	YALUB BODPA YI 57,LUBRICATING OIL ADDITIVES	1kg	DIPHENYLAMINE	0.509kg
			D-ISOBUTYLENE	0.406kg
			ACTIVATED CLAY	0.100kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

389	Case No.:20/7/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00434/AM20/	RLA File :31/83/040/00095/AM20/	Lic.No/Date:3110067576 17.10.2019	Defer Date:26.02.2020
Decision : Hard copy received from the firm D/L issued by DPIIT. The case is relisted on 26.2.2020.				

390	Case No.:21/7/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00435/AM20/	RLA File :03/94/040/00523/AM20/	Lic.No/Date:0310832315 18.10.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

391	Case No.: 22/7/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00436/AM20/	RLA File :03/95/040/00724/AM20/	Lic.No/Date:0310832332 18.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

392	Case No.: 23/7/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00437/AM20/	RLA File :05/24/040/00387/AM20/	Lic.No/Date:0510412173 18.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

393	Case No.: 24/7/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00438/AM20/	RLA File :03/95/040/00723/AM20/	Lic.No/Date:0310832363 22.10.2019	Defer Date:26.02.2020
	Decision : Hard copy received and D/L dt. 31.1.2020 reminder dt. 18.2.2020 issued. The case is relisted on 26.2.2020.			

394	Case No.: 26/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00440/AM20/	RLA File :08/24/040/00218/AM20/	Lic.No/Date:0810146406 23.10.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

395	Case No.: 27/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00441/AM20/	RLA File :08/24/040/00219/AM20/	Lic.No/Date:0810146407 23.10.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

396	Case No.: 28/7/83-ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00442/AM20/	RLA File :03/94/040/00584/AM20/	Lic.No/Date:0310832427 24.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued . The case is relisted on 26.2.2020.			

397	Case No.: 29/7/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00443/AM20/	RLA File :08/24/040/00231/AM20/	Lic.No/Date:0810146421 24.10.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	TIN STABILIZER (SHITA STAB MTS-120)	1kg	2-ETHYL HEXYL THIOGLYCOLATE (2-EHTG.)	0.772kg
			METHYL TIN CHLORIDE	0.710kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

398	Case No.: 30/7/83-ALC1/2019	Party Name:SAI FERTILIZERS & PHOSPHATES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00444/AM20/	RLA File :02/24/040/00108/AM20/	Lic.No/Date:0210209509 24.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

399	Case No.: 31/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00445/AM20/	RLA File :08/24/040/00104/AM20/	Lic.No/Date:0810146432 24.10.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

400	Case No.: 32/7/83-ALC1/2019	Party Name:N RANGA RAO AND SONS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00446/AM20/	RLA File :07/24/040/00146/AM20/	Lic.No/Date:0710115594 24.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. . The case is relisted on 26.2.2020.			

401	Case No.: 33/7/83-ALC1/2019	Party Name:CHARU PERFUMERY HOUSE	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00447/AM20/	RLA File :07/24/040/00131/AM20/	Lic.No/Date:0710115608 25.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. . The case is relisted on 26.2.2020.			

402	Case No.: 34/7/83-ALC1/2019	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00448/AM20/	RLA File :02/24/040/00110/AM20/	Lic.No/Date:0210209514 28.10.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. . The case is relisted on 26.2.2020.			

403	Case No.: 35/7/83-ALC1/2019	Party Name:TIRUPATI REELS PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00449/AM20/	RLA File :37/24/040/00004/AM20/	Lic.No/Date:3710002761 29.10.2019	Defer Date:26.02.2020
	Decision : Hard copy received from the firm file with DPIIT. . The case is relisted on 26.2.2020.			

404	Case No.: 36/7/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00450/AM20/	RLA File :07/24/040/00165/AM20/	Lic.No/Date:0710115620 29.10.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			

405	Case No.: 37/7/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00451/AM20/	RLA File :03/95/040/00737/AM20/	Lic.No/Date:0310832496 30.10.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			

406	Case No.: 39/7/83-ALC1/2019	Party Name:J.J.PLASTALLOY PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00453/AM20/	RLA File :15/24/040/00004/AM20/	Lic.No/Date:1510022196 30.10.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			

407	Case No.: 38/7/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00452/AM20/	RLA File :34/24/040/00211/AM20/	Lic.No/Date:3410045572 31.10.2019	Defer Date:26.02.2020
	Decision : Hard copy received from the firm D/L 31.1.2020 issued reminder dt. 18.2.2020 issued. . The case is relisted on 26.2.2020.			

408	Case No.: 41/7/83-ALC1/2019	Party Name:EMITA LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00455/AM20/	RLA File :03/94/040/00601/AM20/	Lic.No/Date:0310832561 01.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy of application to be issued. . The case is relisted on 26.2.2020.			

409	Case No.: 42/7/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00456/AM20/	RLA File :32/24/040/00067/AM20/	Lic.No/Date:3210079209 04.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy of application to be issued. . The case is relisted on 26.2.2020.			

410	Case No.: 44/7/83-ALC1/2019	Party Name:NITTA GELATIN INDIA LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00458/AM20/	RLA File :10/24/040/00066/AM20/	Lic.No/Date:1010060321 06.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued then Putup seperately food item. . The case is relisted on 26.2.2020.			

411	Case No.: 46/7/83-ALC1/2019	Party Name:NIKNAM CHEMICALS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00460/AM20/	RLA File :05/24/040/00422/AM20/	Lic.No/Date:0510412409 07.11.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			

412	Case No.: 47/7/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00461/AM20/	RLA File :03/94/040/00571/AM20/	Lic.No/Date:0310832641 07.11.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			

413	Case No.: 48/7/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00462/AM20/	RLA File :05/24/040/00461/AM20/	Lic.No/Date:0510412417 07.11.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			

414	Case No.: 49/7/83-ALC1/2019	Party Name:BAJAJ SUPERPACK INDIA LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Approved
	HQ File :01/83/050/00463/AM20/	RLA File :50/24/040/00012/AM20/	Lic.No/Date:5010002585 07.11.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
415	Case No.: 1/8/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00465/AM20/	RLA File :05/24/040/00443/AM20/	Lic.No/Date:0510412434 08.11.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued. . The case is relisted on 26.2.2020.			
416	Case No.: 2/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00466/AM20/	RLA File :05/24/040/00472/AM20/	Lic.No/Date:0510412442 08.11.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			
417	Case No.: 3/8/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00467/AM20/	RLA File :03/95/040/00771/AM20/	Lic.No/Date:0310832688 11.11.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			
418	Case No.: 4/8/83-ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00468/AM20/	RLA File :08/24/040/00237/AM20/	Lic.No/Date:0810146532 11.11.2019	Defer Date:26.02.2020
	Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			
419	Case No.: 5/8/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:3210079222	Defer

:01/83/050/00469/AM20/	:32/24/040/00072/AM20/	11.11.2019	Date:26.02.2020
Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.			

420	Case No.: 6/8/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00470/AM20/	RLA File :34/24/040/00236/AM20/	Lic.No/Date:3410045599 11.11.2019	Defer Date:26.02.2020
Decision : Hard copy of application received from the firm file to be sent TE(DNM).. . The case is relisted on 26.2.2020.				

421	Case No.: 7/8/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00471/AM20/	RLA File :08/24/040/00185/AM20/	Lic.No/Date:0810146533 13.11.2019	Defer Date:26.02.2020
Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.				

422	Case No.: 8/8/83-ALC1/2019	Party Name:KWALITY CHEMICAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00472/AM20/	RLA File :03/94/040/00527/AM20/	Lic.No/Date:0310832723 13.11.2019	Defer Date:26.02.2020
Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.				

423	Case No.: 9/8/83-ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Transferred to concerned RA
	HQ File :01/83/050/00473/AM20/	RLA File :10/24/040/00068/AM20/	Lic.No/Date:1010060324 13.11.2019	Defer Date:15.01.2020
Decision : The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.				

424	Case No.: 10/8/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00474/AM20/	RLA File :09/24/040/00404/AM20/	Lic.No/Date:0910068179 13.11.2019	Defer Date:26.02.2020
Decision : Letter to be issued for hard copy. . The case is relisted on 26.2.2020.				

425	Case No.: 11/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00475/AM20/	RLA File :03/94/040/00634/AM20/	Lic.No/Date:0310832765 14.11.2019	Defer Date:26.02.2020
	Decision : Letter of hard copy to be issued . The case is relisted on 26.2.2020.			

426	Case No.: 12/8/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00476/AM20/	RLA File :05/23/040/00314/AM20/	Lic.No/Date:0510412510 15.11.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

427	Case No.: 13/8/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00477/AM20/	RLA File :06/24/040/00064/AM20/	Lic.No/Date:0610039348 15.11.2019	Defer Date:26.02.2020
	Decision : Letter hard copy to be issued . The case is relisted on 26.2.2020.			

428	Case No.: 14/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00478/AM20/	RLA File :31/83/040/00106/AM20/	Lic.No/Date:3110067593 18.11.2019	Defer Date:26.02.2020
	Decision : Hard copy of received from the firm file sent to TE(SK) . The case is relisted on 26.2.2020.			

429	Case No.: 15/8/83-ALC1/2019	Party Name:STIC ON PAPERS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred ,
	HQ File :01/83/050/00479/AM20/	RLA File :09/24/040/00417/AM20/	Lic.No/Date:0910068198 18.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy of application to be issued. The case is relisted on 26.2.2020			

430	Case No.: 16/8/83-ALC1/2019	Party Name:STIC ON PAPERS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00480/AM20/	RLA File :09/24/040/00416/AM20/	Lic.No/Date:0910068199 18.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy of application to be issued. The case is relisted on 26.2.2020			

431	Case No.:17/8/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00481/AM20/	RLA File :03/95/040/00794/AM20/	Lic.No/Date:0310832874 19.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy of application to be issued. The case is relisted on 26.2.2020			

432	Case No.:18/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00482/AM20/	RLA File :31/83/040/00107/AM20/	Lic.No/Date:3110067596 19.11.2019	Defer Date:26.02.2020
	Decision : Hard copy received from the firm file to sent TE(SK). The case is relisted on 26.2.2020.			

433	Case No.:19/8/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00483/AM20/	RLA File :32/24/040/00076/AM20/	Lic.No/Date:3210079235 19.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy of application to be issued. The case is relisted on 26.2.2020.			

434	Case No.:20/8/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00484/AM20/	RLA File :34/24/040/00247/AM20/	Lic.No/Date:3410045628 19.11.2019	Defer Date:26.02.2020
	Decision : Hard copy of application received from the firm file to be sent TE(DNM).. The case is relisted on 26.2.2020			

435	Case No.:21/8/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00485/AM20/	RLA File :03/94/040/00633/AM20/	Lic.No/Date:0310832907 20.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued . The case is relisted on 26.2.2020.			

436	Case No.:22/8/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00486/AM20/	RLA File :06/24/040/00065/AM20/	Lic.No/Date:0610039351 21.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

437	Case No.:23/8/83-ALC1/2019	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00487/AM20/	RLA File :05/23/040/00323/AM20/	Lic.No/Date:0510412588 21.11.2019	Defer Date:26.02.2020
	Decision :No data available licence detailed etc .The case is relisted on 26.2.2020.			

438	Case No.:24/8/83-ALC1/2019	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00488/AM20/	RLA File :32/24/040/00078/AM20/	Lic.No/Date:3210079250 22.11.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

439	Case No.:25/8/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00489/AM20/	RLA File :03/95/040/00781/AM20/	Lic.No/Date:0310832944 22.11.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

440	Case No.:26/8/83-ALC1/2019	Party Name:EMITA LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00490/AM20/	RLA File :03/94/040/00669/AM20/	Lic.No/Date:0310832964 22.11.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

441	Case No.:28/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00492/AM20/	RLA File :03/94/040/00672/AM20/	Lic.No/Date:0310832996 26.11.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

442	Case No.:27/8/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00491/AM20/	RLA File :05/24/040/00481/AM20/	Lic.No/Date:0510412657 27.11.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

443	Case No.: 29/8/83-ALC1/2019	Party Name:ANAR CHEMICALS LLP	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00493/AM20/	RLA File :08/24/040/00270/AM20/	Lic.No/Date:0810146651 27.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

444	Case No.: 30/8/83-ALC1/2019	Party Name:SWASTIK PLASTOALLOYS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00494/AM20/	RLA File :02/24/040/00125/AM20/	Lic.No/Date:0210209571 28.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

445	Case No.: 31/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00495/AM20/	RLA File :03/95/040/00854/AM20/	Lic.No/Date:0310833092 29.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

446	Case No.: 32/8/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00496/AM20/	RLA File :03/94/040/00674/AM20/	Lic.No/Date:0310833097 29.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

447	Case No.: 33/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00497/AM20/	RLA File :03/95/040/00857/AM20/	Lic.No/Date:0310833106 29.11.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

448	Case No.: 34/8/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00498/AM20/	RLA File :03/94/040/00686/AM20/	Lic.No/Date:0310833119 02.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

449	Case No.: 35/8/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00499/AM20/	RLA File :32/24/040/00086/AM20/	Lic.No/Date:3210079264 02.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

450	Case No.: 36/8/83-ALC1/2019	Party Name:MEHTA PRINT ARTS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00500/AM20/	RLA File :05/24/040/00527/AM20/	Lic.No/Date:0510412754 03.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

451	Case No.: 37/8/83-ALC1/2019	Party Name:MEHTA STONE CONSORTIUM	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00501/AM20/	RLA File :05/24/040/00526/AM20/	Lic.No/Date:0510412757 03.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

452	Case No.: 38/8/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00502/AM20/	RLA File :05/23/040/00322/AM20/	Lic.No/Date:0510412759 03.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

453	Case No.: 39/8/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00503/AM20/	RLA File :03/95/040/00864/AM20/	Lic.No/Date:0310833195 04.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

454	Case No.: 40/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00504/AM20/	RLA File :02/24/040/00127/AM20/	Lic.No/Date:0210209587 04.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

455	Case No.: 41/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00505/AM20/	RLA File :02/24/040/00128/AM20/	Lic.No/Date:0210209588 04.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
456	Case No.: 42/8/83-ALC1/2019	Party Name:KIM CHEMICALS LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00506/AM20/	RLA File :03/94/040/00543/AM20/	Lic.No/Date:0310833220 04.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
457	Case No.: 43/8/83-ALC1/2019	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00507/AM20/	RLA File :06/24/040/00069/AM20/	Lic.No/Date:0610039358 05.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
458	Case No.: 44/8/83-ALC1/2019	Party Name:PLASMIX PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00508/AM20/	RLA File :07/24/040/00194/AM20/	Lic.No/Date:0710115790 05.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
459	Case No.: 48/8/83-ALC1/2019	Party Name:HEM CORPORATION(A DIV. OF HEM CORPORATION PVT.LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00512/AM20/	RLA File :03/94/040/00661/AM20/	Lic.No/Date:0310833245 05.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
460	Case No.: 49/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00513/AM20/	RLA File :03/89/040/00120/AM20/	Lic.No/Date:0310833249 05.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

461	Case No.:45/8/83-ALC1/2019	Party Name:CAPRI COATING SOLUTIONS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00509/AM20/	RLA File :03/94/040/00730/AM20/	Lic.No/Date:0310833266 06.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

462	Case No.:46/8/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00510/AM20/	RLA File :10/24/040/00074/AM20/	Lic.No/Date:1010060338 06.12.2019	Defer Date:15.01.2020
Decision : The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.				

463	Case No.:47/8/83-ALC1/2019	Party Name:UNIVERSAL OLEORESINS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00511/AM20/	RLA File :10/24/040/00075/AM20/	Lic.No/Date:1010060339 06.12.2019	Defer Date:15.01.2020
Decision : The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.				

464	Case No.:50/8/83-ALC1/2019	Party Name:SHASHI EXPORTS,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00514/AM20/	RLA File :07/24/040/00136/AM20/	Lic.No/Date:0710115799 06.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

465	Case No.:51/8/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00515/AM20/	RLA File :03/94/040/00714/AM20/	Lic.No/Date:0310833306 09.12.2019	Defer Date:26.02.2020

Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.

466	Case No.: 52/8/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00516/AM20/	RLA File :03/94/040/00713/AM20/	Lic.No/Date:0310833307 09.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

467	Case No.: 53/8/83-ALC1/2019	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(IP).LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00517/AM20/	RLA File :05/23/040/00348/AM20/	Lic.No/Date:0510412831 10.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

468	Case No.: 54/8/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00518/AM20/	RLA File :05/23/040/00351/AM20/	Lic.No/Date:0510412834 10.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

469	Case No.: 55/8/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00519/AM20/	RLA File :05/23/040/00352/AM20/	Lic.No/Date:0510412835 10.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

470	Case No.: 56/8/83-ALC1/2019	Party Name:DNS FINE CHEMICALS & LABORATORIES (P) LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00520/AM20/	RLA File :03/94/040/00698/AM20/	Lic.No/Date:0310833325 10.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

471	Case No.: 57/8/83-ALC1/2019	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00521/AM20/	RLA File :03/95/040/00874/AM20/	Lic.No/Date:0310833327 10.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

472	Case No.: 58/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00522/AM20/	RLA File :03/95/040/00898/AM20/	Lic.No/Date:0310833339 11.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

473	Case No.: 59/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00523/AM20/	RLA File :03/94/040/00744/AM20/	Lic.No/Date:0310833345 11.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

474	Case No.: 60/8/83-ALC1/2019	Party Name:CHARMINAR JOINTINGS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00524/AM20/	RLA File :05/23/040/00338/AM20/	Lic.No/Date:0510412856 11.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

475	Case No.: 69/8/83-ALC1/2019	Party Name:BMD VENTURE PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00533/AM20/	RLA File :13/24/040/00185/AM20/	Lic.No/Date:1310049470 11.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

476	Case No.: 119/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00583/AM20/	RLA File :03/95/040/00895/AM20/	Lic.No/Date:0310833338 11.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

477	Case No.: 61/8/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00525/AM20/	RLA File :05/24/040/00556/AM20/	Lic.No/Date:0510412876 12.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

478	Case No.: 62/8/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00526/AM20/	RLA File :03/95/040/00897/AM20/	Lic.No/Date:0310833374 12.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

479	Case No.: 63/8/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00527/AM20/	RLA File :03/95/040/00896/AM20/	Lic.No/Date:0310833375 12.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

480	Case No.: 64/8/83-ALC1/2019	Party Name:PRO-LIFE BIO-CHEMICAL INDUSTRIES (P) LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00528/AM20/	RLA File :03/95/040/00820/AM20/	Lic.No/Date:0310833380 12.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

481	Case No.: 65/8/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00529/AM20/	RLA File :05/23/040/00357/AM20/	Lic.No/Date:0510412895 13.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

482	Case No.: 68/8/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00532/AM20/	RLA File :09/24/040/00457/AM20/	Lic.No/Date:0910068280 13.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

483	Case No.: 70/8/83-ALC1/2019	Party Name:SARATHI INTERNATIONAL INC.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00534/AM20/	RLA File :07/24/040/00197/AM20/	Lic.No/Date:0710115851 13.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

484	Case No.:74/8/83-ALC1/2019	Party Name:ICPA HEALTH PRODUCTS LIMITED.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00538/AM20/	RLA File :03/94/040/00750/AM20/	Lic.No/Date:0310833420 13.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
485	Case No.:75/8/83-ALC1/2019	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00539/AM20/	RLA File :10/24/040/00077/AM20/	Lic.No/Date:1010060349 16.12.2019	Defer Date:15.01.2020
Decision : The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.				
486	Case No.:76/8/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00540/AM20/	RLA File :05/23/040/00071/AM20/	Lic.No/Date:0510412928 16.12.2019	Defer Date:26.02.2020
Decision . Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.				
487	Case No.:77/8/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00541/AM20/	RLA File :03/95/040/00876/AM20/	Lic.No/Date:0310833437 16.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
488	Case No.:118/8/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00582/AM20/	RLA File :03/94/040/00695/AM20/	Lic.No/Date:0310833425 16.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
489	Case No.:78/8/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred

	HQ File :01/83/050/00542/AM20/	RLA File :03/95/040/00500/AM20/	Lic.No/Date:0310833449 17.12.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
490	Case No.: 79/8/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00543/AM20/	RLA File :03/95/040/00501/AM20/	Lic.No/Date:0310833450 17.12.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
491	Case No.: 80/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00544/AM20/	RLA File :05/24/040/00562/AM20/	Lic.No/Date:0510412938 17.12.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
492	Case No.: 81/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00545/AM20/	RLA File :05/24/040/00567/AM20/	Lic.No/Date:0510412940 17.12.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
493	Case No.: 82/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00546/AM20/	RLA File :02/24/040/00133/AM20/	Lic.No/Date:0210209613 17.12.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
494	Case No.: 83/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00547/AM20/	RLA File :02/24/040/00134/AM20/	Lic.No/Date:0210209614 17.12.2019	Defer Date:26.02.2020
	Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
495	Case No.: 84/8/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00548/AM20/	RLA File :05/24/040/00569/AM20/	Lic.No/Date:0510412945 17.12.2019	Defer Date:26.02.2020

Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.

496	Case No.: 86/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00550/AM20/	RLA File :02/24/040/00135/AM20/	Lic.No/Date:0210209615 17.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

497	Case No.: 87/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00551/AM20/	RLA File :02/24/040/00136/AM20/	Lic.No/Date:0210209616 17.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

498	Case No.: 85/8/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00549/AM20/	RLA File :34/24/040/00008/AM20/	Lic.No/Date:3410045718 18.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

499	Case No.: 88/8/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00552/AM20/	RLA File :02/24/040/00141/AM20/	Lic.No/Date:0210209618 18.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

500	Case No.: 89/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00553/AM20/	RLA File :02/24/040/00137/AM20/	Lic.No/Date:0210209619 18.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

501	Case No.: 90/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00554/AM20/	RLA File :02/24/040/00138/AM20/	Lic.No/Date:0210209620 18.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

502	Case No.: 91/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00555/AM20/	RLA File :02/24/040/00140/AM20/	Lic.No/Date:0210209626 18.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

503	Case No.: 92/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00556/AM20/	RLA File :31/83/040/00125/AM20/	Lic.No/Date:3110067632 18.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

504	Case No.: 93/8/83-ALC1/2019	Party Name:R K PRODUCTS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00557/AM20/	RLA File :06/24/040/00072/AM20/	Lic.No/Date:0610039372 19.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

505	Case No.: 94/8/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00558/AM20/	RLA File :34/24/040/00280/AM20/	Lic.No/Date:3410045725 19.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

506	Case No.: 95/8/83-ALC1/2019	Party Name:ARJUNA NATURAL PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00559/AM20/	RLA File :10/24/040/00078/AM20/	Lic.No/Date:1010060352 20.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

507	Case No.: 96/8/83-ALC1/2019	Party Name:SAMTONE INDUSTRIES	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00560/AM20/	RLA File :34/24/040/00290/AM20/	Lic.No/Date:3410045727 20.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

508	Case No.: 97/8/83-ALC1/2019	Party Name:KWALITY CHEMICAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00561/AM20/	RLA File :03/94/040/00786/AM20/	Lic.No/Date:0310833586 20.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
509	Case No.: 98/8/83-ALC1/2019	Party Name:PARIMAL MANDIR ,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00562/AM20/	RLA File :07/24/040/00208/AM20/	Lic.No/Date:0710115885 20.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
510	Case No.: 99/8/83-ALC1/2019	Party Name:PATIL PARIMALA WORKS	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00563/AM20/	RLA File :07/24/040/00189/AM20/	Lic.No/Date:0710115886 20.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
511	Case No.: 100/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00564/AM20/	RLA File :02/24/040/00144/AM20/	Lic.No/Date:0210209639 23.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
512	Case No.: 101/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00565/AM20/	RLA File :02/24/040/00146/AM20/	Lic.No/Date:0210209640 23.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
513	Case No.: 102/8/83-ALC1/2019	Party Name:PADMA PERFUMERY WORKS,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00566/AM20/	RLA File :07/24/040/00184/AM20/	Lic.No/Date:0710115901 23.12.2019	Defer Date:26.02.2020
Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

514	Case No.: 103/8/83-ALC1/2019	Party Name:ORKAY FRAGRANCE	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00567/AM20/	RLA File :07/24/040/00221/AM20/	Lic.No/Date:0710115902 23.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

515	Case No.: 104/8/83-ALC1/2019	Party Name:SAVITRI SUNGANDALAYA,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00568/AM20/	RLA File :07/24/040/00190/AM20/	Lic.No/Date:0710115903 23.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

516	Case No.: 105/8/83-ALC1/2019	Party Name:CAPRI COATING SOLUTIONS	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00569/AM20/	RLA File :03/94/040/00791/AM20/	Lic.No/Date:0310833642 24.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

517	Case No.: 106/8/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00570/AM20/	RLA File :24/24/040/00043/AM20/	Lic.No/Date:2410042963 24.12.2019	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			

518	Case No.: 107/8/83-ALC1/2019	Party Name:CHHENNA CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00571/AM20/	RLA File :05/23/040/00368/AM20/	Lic.No/Date:0510413075 24.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued . The case is relisted on 26.2.2020.			

519	Case No.: 108/8/83-ALC1/2019	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00572/AM20/	RLA File :05/23/040/00369/AM20/	Lic.No/Date:0510413076 24.12.2019	Defer Date:26.02.2020
	Decision : Hard copy received from the firm file to sent TE(M). The case is relisted on 26.2.2020.			

520	Case No.:109/8/83-ALC1/2019	Party Name:CAMBAY FOODPAC LLP	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00573/AM20/	RLA File :52/24/040/00055/AM20/	Lic.No/Date:5210043281 24.12.2019	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
521	Case No.:110/8/83- ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00574/AM20/	RLA File :34/24/040/00253/AM20/	Lic.No/Date:3410045739 24.12.2019	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
522	Case No.:111/8/83- ALC1/2019	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Transferred to concerned section
	HQ File :01/83/050/00575/AM20/	RLA File :04/24/040/00143/AM20/	Lic.No/Date:0410166389 24.12.2019	Defer Date:15.01.2020
Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				
523	Case No.:112/8/83-ALC1/2019	Party Name:VADIVARHE SPECIALITY CHEMICALS LTD.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00576/AM20/	RLA File :03/95/040/00913/AM20/	Lic.No/Date:0310833695 26.12.2019	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
524	Case No.:113/8/83- ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00577/AM20/	RLA File :06/24/040/00075/AM20/	Lic.No/Date:0610039376 26.12.2019	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
525	Case No.:114/8/83-ALC1/2019	Party Name:MALLOW INTERNATIONAL	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00578/AM20/	RLA File :32/24/040/00096/AM20/	Lic.No/Date:3210079307 26.12.2019	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

526	Case No.: 115/8/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00579/AM20/	RLA File :05/24/040/00597/AM20/	Lic.No/Date:0510413106 26.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

527	Case No.: 116/8/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00580/AM20/	RLA File :05/24/040/00598/AM20/	Lic.No/Date:0510413108 26.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

528	Case No.: 117/8/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00581/AM20/	RLA File :08/24/040/00307/AM20/	Lic.No/Date:0810146862 27.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

529	Case No.: 120/8/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00584/AM20/	RLA File :08/24/040/00308/AM20/	Lic.No/Date:0810146863 27.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

530	Case No.: 121/8/83-ALC1/2019	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00585/AM20/	RLA File :50/24/040/00015/AM20/	Lic.No/Date:5010002596 27.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

531	Case No.: 123/8/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00587/AM20/	RLA File :03/94/040/00770/AM20/	Lic.No/Date:0310833744 27.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

532	Case No.: 122/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00586/AM20/	RLA File :02/24/040/00147/AM20/	Lic.No/Date:0210209651 30.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
533	Case No.: 124/8/83-ALC1/2019	Party Name:SERVO PACKAGING LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00588/AM20/	RLA File :02/24/040/00154/AM20/	Lic.No/Date:0210209654 30.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
534	Case No.: 125/8/83-ALC1/2019	Party Name:ARCL ORGANICS LIMITED	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00589/AM20/	RLA File :02/24/040/00155/AM20/	Lic.No/Date:0210209655 30.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
535	Case No.: 126/8/83-ALC1/2019	Party Name:SBL COLORTECH PVT LTD	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00590/AM20/	RLA File :03/95/040/00941/AM20/	Lic.No/Date:0310833797 31.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
536	Case No.: 127/8/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00591/AM20/	RLA File :03/94/040/00809/AM20/	Lic.No/Date:0310833799 31.12.2019	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
537	Case No.: 128/8/83-ALC1/2019	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00592/AM20/	RLA File :03/95/040/00983/AM18/	Lic.No/Date:0310833800 31.12.2019	Defer Date:26.02.2020
	Decision : Letter to be issued to RA how to licence issued under para 4.07 Import item RBD Palm Kernel Olein etc The case is relisted on 26.2.2020.			

538	Case No.:129/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00593/AM20/	RLA File :31/83/040/00124/AM20/	Lic.No/Date:3110067644 31.12.2019	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
539	Case No.:130/8/83-ALC1/2019	Party Name:SRI VIJAYALAKSHMI AGARBATHI WORKS	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00594/AM20/	RLA File :07/24/040/00225/AM20/	Lic.No/Date:0710115962 31.12.2019	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				
540	Case No.:131/8/83- ALC1/2019	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00595/AM20/	RLA File :10/24/040/00084/AM20/	Lic.No/Date:1010060357 01.01.2020	Defer Date:15.01.2020
Decision :The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.				
541	Case No.:132/8/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00596/AM20/	RLA File :02/24/040/00150/AM20/	Lic.No/Date:0210209658 01.01.2020	Defer Date:26.02.2020
Decision :Hard copy awaited from the firm letter to be issued. The case is relisted on 26.2.2020				
542	Case No.:133/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00597/AM20/	RLA File :02/24/040/00151/AM20/	Lic.No/Date:0210209659 01.01.2020	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

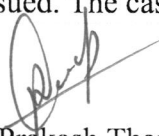
543	Case No.: 134/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00598/AM20/	RLA File :02/24/040/00152/AM20/	Lic.No/Date:0210209660 01.01.2020	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
544	Case No.: 138/8/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00602/AM20/	RLA File :24/24/040/00045/AM20/	Lic.No/Date:2410042965 01.01.2020	Defer Date:26.02.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 26.2.2020.			
545	Case No.: 135/8/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00599/AM20/	RLA File :03/94/040/00727/AM20/	Lic.No/Date:0310833845 02.01.2020	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
546	Case No.: 136/8/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00600/AM20/	RLA File :03/95/040/00871/AM20/	Lic.No/Date:0310833855 02.01.2020	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
547	Case No.: 137/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00601/AM20/	RLA File :03/89/040/00032/AM20/	Lic.No/Date:0310833856 02.01.2020	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			
548	Case No.: 139/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status: Case Deferred
	HQ File :01/83/050/00603/AM20/	RLA File :03/89/040/00031/AM20/	Lic.No/Date:0310833858 02.01.2020	Defer Date:26.02.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 26.2.2020.			

549	Case No.: 140/8/83-ALC1/2019	Party Name:SBL COLORTECH PVT LTD	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00604/AM20/	RLA File :03/95/040/00921/AM20/	Lic.No/Date:0310833871 03.01.2020	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

550	Case No.: 141/8/83-ALC1/2019	Party Name:SREE VANI PERFUMERY WORKS,	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00605/AM20/	RLA File :07/24/040/00236/AM20/	Lic.No/Date:0710115973 03.01.2020	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

551	Case No.: 142/8/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:8/83- ALC1/2019 15.01.2020	Status:Case Deferred
	HQ File :01/83/050/00606/AM20/	RLA File :03/94/040/00696/AM20/	Lic.No/Date:0310833908 06.01.2020	Defer Date:26.02.2020
Decision :Letter for hard copy to be issued. The case is relisted on 26.2.2020.				

Date:21.02.2020
Place:New Delhi


Pradeep Prakash Thapliyal
Foreign Trade Development Officer

File no.P-47011/337/2019-TSW
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

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Sub: A. A. No. 0510404535 dated 07.11.2017– Hindustan Cork

Ref. No. 01/83/050/00944/AM19 dated 27.02.2019

Vide letter dated 27.11.2019 the firm has mentioned that export products mentioned in the advance authorization as Cork and Cork Products, whereas it is cork product only. They have also given composition of export product with net import content and calculation of raw material for manufacture of end product with net content and wastage.

In the past for the export of the similar item, 5% wastage was allowed for cork granules or broken cork and 2% wastage in synthetic rubber accordingly, following norms are recommended.

Export Product: Cork and Cork product (containing 25% cork and cork granules/broken cork and 54% NBR)

Quantity: 157 MT

Import Item:

S. No	Item Name	Quantity
1.	Cork granules or broken cork	41.21 MT
2.	Synthetic Rubber Acrylonitrile Butadiene Rubber (NBR)	86.48 MT


(Nand Lal)
Consultant

06.01.2020

DGFT (DES-IV)